

FORM NO. 14
(See Rule 42)
CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH
ORDER SHEET

1. ORIGINAL APPLICATION No : ----- / 2010
2. Transfer Application No : ----- / 2010 in O.A. No. -----
3. Misc. Petition No : ----- / 2010 in O.A. No. -----
4. Contempt Petition No : 48 / 2010 in O.A. No. 229/2009
5. Review Application No : ----- / 2010 in O.A. No. -----
6. Execution Petition No : 23/2010 / 2010 in O.A. No. 229/2009

Applicant (S) : Sri James Guite

Respondent (S) : Sri V. Sridhar & Ors

Advocate for the : Mr. M. Chanda
(Applicant (S)) Mrs. U. Dutta

Advocate for the :
(Respondent (S))

Notes of the Registry	Date	Order of the Tribunal
<p>The's Mr- is bailed by Mrs. U. Dutta, Adv. on behalf of the applicant, praying for non- compliance of the order Dated 17-11-2009 passed in O.A. 229/2010</p> <p>Laid before the Hon'ble court for favour of orders</p> <p><u>85/00</u> <u>07.12.2010</u> <u>Section Officer (J)</u></p> <p><u>2/12.2010</u></p>	09.12.2010	<p>Place it before the Division Bench at the earliest possible date. Adjourned sine die.</p> <p><u>J.</u> (Madan Kumar Chaturvedi) Member (A)</p>
	03.03.2011	<p>None appears for the alleged contemners. Mrs.U.Dutta, learned counsel for the petitioner takes personal notice of service on the alleged contemners by two weeks.</p> <p>Post before the next available Division Bench.</p> <p><u>J.</u> (Madan Kumar Chaturvedi) Member (A)</p>
		<p><u>J.</u> (Bharati Ray) Member (J)</p>

06.09.2011

None appeared for the alleged
contemnors. Mrs. U. Dutta, learned counsel
for the Petitioner is present. Notice was

given to the Petitioner to produce evidence of
service was produced before the court. In the
circumstances, leave to move to set aside

Cont'd next page

for setting aside

ent to record not valid ent entire file valid
against defendant A. given entire record

07/09/2011

liberation of defendant
(A) judgment

W.D.L.

C.P. No. 48 of 2010

06.09.2011

None appeared for the alleged contemnors. Mrs. U. Dutta, learned counsel for the Petitioner is present. Notice was stated to have been served by the Petitioner on the alleged contemnors, but no evidence of service was produced before the court. In the circumstances, issue notice under Rule 11 (1) (i) of the CAT (Procedure) Rules 1987, returnable within four weeks. Personal presence is dispensed with for the time being.

List the matter on 25.10.2011.

16
(S.K. Kaushik)
Member (J)

(M. K. Chaturvedi)
Member (A)

PB

25.10.2011

Ms U.Dutta, learned counsel for the applicant and Ms S.Bora, learned Addl.C.G.S.C for the respondents are present. This matter needs to be heard by Division Bench.

List the matter on 01.11.2011.

(Madan Kumar Chaturvedi)
Member (A)

01.11.2011

Mrs. U. Dutta, learned counsel for the petitioner appeared and submitted that the petitioner is contemplating on converting this C.P. to E.P. For that, necessary instruction needs to be taken. As such, matter be adjourned. Mrs. S. Bora, learned Addl. CGSC is present for the respondents.

List the matter on 09.11.2011.

(Madan Kumar Chaturvedi)
Member (A)

PB

-4-

CP. 48/2010 (OA. 229/2009)

EP 23/2011

21.10.11

W.S. filed by the
Reapdts/Contemnress
at page 25 to 41.

09.11.2011

Mrs.U.Dutta, learned counsel for the petitioner submitted that petitioner is not inclined to convert this CP to EP. As such, let this be remained as CP. Mrs.S.Bora, learned Addl.C.G.S.C. is present for the respondents.

~~This cp is converted
to EP. No-23/2011 vide
order dtd- 1-11-2011
passed in cp-48/10.~~

~~In the absence of Division Bench, this CP cannot be taken into consideration. Place it before the next available Division Bench. Adjourned sine die.~~

2.11.2011

(Madan Kumar Chaturvedi)

Entire document is typed in English
and is handwritten in Hindi in
Hindi script, and is written in Hindi characters.
Hindi characters are written in
Hindi script in Romanized form.

2.11.2011
2011

24

erit for leave to file on 11.11.2011. Mrs. M. Choudhury, learned counsel for the petitioner submitted that petitioner is not inclined to convert this CP to EP. As such, let this be remained as CP. Mrs. S. Bora, learned Addl. C.G.S.C. is present for the respondents.

In the absence of Division Bench, this CP cannot be taken into consideration. Place it before the next available Division Bench. Adjourned sine die.

(Madan Kumar Chaturvedi)
Member (A)

Registry is directed not to list the matter

before Hon'ble Member (J) Mrs. Manjula Das.

8 - R - 2012

List the matter on 29.02.2012.

With thanks to the
respondents at
page 18 to 28.

/bb/

(Madan Kumar Chaturvedi)
Member (A)

29.02.2012

Applicant's counsel Mrs. U. Dutta is present. On the request of Mrs. S. Bora, learned Addl. C.G.S.C. one more opportunity is granted to the respondents for compliance of the directions of this Tribunal passed in OA.

Call on 22.3.2012 for compliance of the remaining part.

Received

S. Bora
C.G.S.C.

21.3.2012

(M. K. Chaturvedi)
Member (A)

(M. Kanthaiah)
Member (J)

3 - 5 - 2012
Counter filed by
the applicant
at Page - 29 - 44.

/bb/

22.03.2012

Let this matter be placed before the different Division Bench. Adjourned sine die.

(Madan Kumar Chaturvedi)
Member (A)

21 - 3 - 2012
Complaint report
not filed by the respondent.

PB

W.D.J.

C.P. No. 48/2010 in O.A. No. 229/2009

29.04.2013

Mr. M. Chanda, learned counsel for the applicant and Mrs. S. Bora, learned Addl. CGSC for the respondents appeared.

Mr. Chanda submitted that the order of the Tribunal dated 17.11.2009 in O.A. No. 229 of 2009 has been complied with. As such, learned counsel for the petitioner prayed to dispose of the present O.A. ^{CP}

Mr. S. Bora, learned Addl. CGSC appearing for the respondents submitted that she is satisfied with the contention advanced by learned counsel for the petitioner.

In view of the above, present C.P. is disposed of. Notice issued to respondents is discharged.

Pattern sent for test before final vibration

„Durch die Macht der Wahrheit wird der Mensch frei.“

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by S. Reginald Adm.
1/20/10 1/5/13
A. 10580.92

M. Gaur
(Mirendra Narayan Gaur)
Administrative Member

~~Sanjeev Kumar Kaushik~~
Judicial Member

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Wetzel (1991)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

GUWAHATI BENCH: GUWAHATI

(An application under Section 17 of the Administrative Tribunal Act, 1985)

CONTEMPT PETITION No. 70 /2010

In O.A No. 229 /2009

In the matter of:

Sri James Guité.

... Petitioner.

-Versus-

Union of India & Ors.

... Respondents/ Alleged contemnors.

-And-

In the matter of:

An application under Section 17 of the Central Administrative Tribunals Act, 1985, praying for initiation of a Contempt proceeding against the alleged contemnors for non-compliance of the order dated 17/11/2009 passed in O. A. No. 229/2009.

-And-

In the matter of:

1. James Guite
Presently posted at Customs Divn.
Imphal, Manipur.

..... Contempt Petitioner.

-Versus-

1. Sri V. Sridhar,
Chairman
Central Board of Excise & Customs,
Ministry of Finance, Department of
Revenue, Govt. of India.
North Block, New Delhi-110 001.

2. Shri S.R.Barua,
Commissioner
Customs, N.E.Region.
M.G. Road, Opp.Meghalaya Secretariat,
Shillong-793 001. Meghalaya.
3. Koj Tat,
Superintendent
Working under the Commissioner of
Customs and Central Excise,
Shillong.
4. Smt. Ninamani Phukan,
Superintendent,
Working under the Commissioner
of Customs and Central Excise,
Shillong.

... Respondents/
Alleged contemnors.

The humble petition of the above named petitioner.

Most respectfully sheweth:-

1. That the petitioner initially approached the Hon'ble Tribunal through O.A. No. 301/99 being aggrieved for non fixation of correct date of confirmation and denial of promotion from that date to the cadre of Superintendent Group 'B', whereas juniors and other batch mates of the petitioner had already been promoted long back to the cadre of Superintendent Group 'B'. The said O.A. was allowed vide judgment and order dated 14.05.2001. Hon'ble Tribunal was pleased to set aside and quash the order dated 01.07.1991 and further directed to pass necessary orders thereof, treating the date of confirmation on or from 07.10.1985 instead of 01.04.1988.

Copy of the judgment and order dated 14.05.2001 is
enclosed as Annexure-1.

2. That thereafter the respondents challenged the Hon'ble Tribunal's order dated 14.05.2001 before the Hon'ble High Court through W.P.(C) No. 3531/2002, which was repelled vide order dated 10.09.2004. Thereafter the petitioner filed M.P. No. 113/2008 before the Hon'ble Tribunal seeking execution of order dated 14.05.2001, which was also disposed of

by the Hon'ble Tribunal vide order dated 29.08.2008. Accordingly, seniority was required to be refixed as on 01.01.1991.

Copy of the judgment and order of the Hon'ble High Court dated 10.09.2004 and order dated 29.08.2008 passed in E.P. 113/2008 are enclosed as Annexure - 2 & 3 respectively.

3. That despite all these directions passed by the Hon'ble Tribunal, the respondents did not take any steps in this regard. Being aggrieved the petitioner filed another O.A. No. 229/2009 praying for antedating his promotion in the cadre of Superintendent Group 'B' and thereby to refix his seniority.
4. That on 17.11.2009, the Hon'ble Tribunal after hearing both the parties in the aforesaid O.A. disposed of the matter with the following observation:-

“In view of the above matter, we dispose of present O.A. expecting the respondents to take steps on aforesaid communication and they would adhere to their statement notice hereinabove. The said exercise is expected to be completed within a period of 3 months.”

Copy of the Hon'ble Tribunal's judgment dated 17.11.2009 is enclosed as **Annexure-4**.

5. That after receipt of the order dated 17.11.2009, the respondent department issued letter dated 19.02.2010, wherein it is stated that the petitioner is promoted notionally to the grade of Superintendent Group 'B', w.e.f. 29.06.1994 and his pay will be fixed notionally w.e.f. 29.06.1994, but he is not entitled to any arrear pay.

Copy of the letter dated 19.02.2010 is enclosed as Annexure-5.

6. But, surprisingly after issuance of the aforesaid letter dated 19.02.2010, more than 8 months have elapsed, the respondents have not taken any steps to implement the order of the Hon'ble Tribunal dated 17.11.2009.

1.2009.
Jamesguitt

It is pertinent to mention here that till date the draft Seniority List of Superintendent Group 'B' as on 01.06.2009 without any amendment/rectification is still uploaded/displayed in the departmental website. It is also to be noted that neither the promotion order to the cadre of Superintendent Group 'B' has not been entered in the service book of the petitioner nor the fixation of pay w.e.f. 29.06.1994 has been given effect to.

From the above facts, it is abundantly clear that though the contemnors have issued the letter dated 19.02.2010 in favour of the petitioner, but factually they have not taken any steps to implement the same till date, which is a clear violation of the Hon'ble Tribunal's order dated 17.11.2009. It is also to be stated herein that in terms of the department's order dated 19.02.2010, the seniority position of the petitioner is to be placed below Sri Partha Sarathi Das and above Sri Aswini Kumar Das. But till date no rectification is made and no change is available in the Draft Seniority List of Superintendent Group 'B' as on 01.06.2009.

Draft seniority list of Superintendent Group 'B' as on 01.06.2009 is enclosed as Annexure-6.

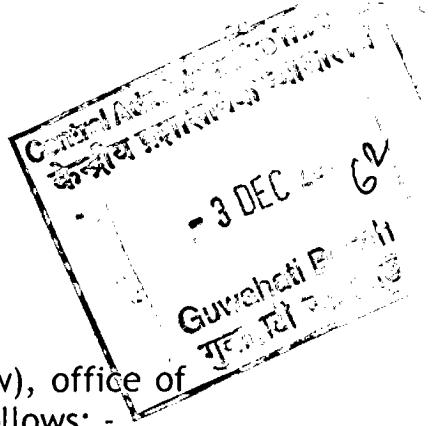
7. That the petitioner begs to state that more than 8 months have elapsed since passing of the order of the Hon'ble Tribunal, but the alleged contemnors have not initiated any action for implementation of the direction passed by the Hon'ble Tribunal in its order dated 17.11.2009 as such action of the respondents amount to contempt of court and the Hon'ble Tribunal be pleased to initiate necessary contempt proceeding against the willful, deliberate violation of the Hon'ble Tribunal dated 17.11.2009.
8. That it is stated that the alleged contemnors deliberately and willfully did not initiate any action for implementation of the judgment and order dated 17.11.2009 passed in O.A. 229/2009. Therefore, the Hon'ble Tribunal be pleased to initiate a contempt proceeding against the alleged contemnors for willful violation of the order dated 17.11.2009 and further be pleased to impose punishment upon the alleged contemnors in accordance with law.



Under the facts and circumstances stated above, the Hon'ble Tribunal be pleased to initiate Contempt proceeding against the alleged contemnors for willful non-compliance of the judgment and order dated 17.11.2009 passed in O.A. No. 229/2009, and be pleased to impose punishment upon the alleged contemnors in accordance with law and further be pleased to pass any other order or orders as deem fit and proper by the Hon'ble Court.

And for this act of kindness, your petitioner as in duty bound, shall ever pray.

A handwritten signature in black ink, appearing to read "Jamesquite".



AFFIDAVIT

I, Shri James Guite, presently serving as Superintendent (Law), office of the Customs Division, Imphal, do hereby solemnly declare as follows: -

1. That I am the applicant in the above contempt petition and as such I am well acquainted with the facts and circumstances of the case and also competent to sign this affidavit.
2. That the statements made in paragraph 1 to 8 are true to my knowledge and belief and I have not suppressed any material fact.
3. That this Affidavit is made for the purpose of filing contempt petition before this Hon'ble Tribunal, Guwahati Bench, Guwahati for non-compliance of the Hon'ble Tribunal's order dated 30.11.2009 passed in O.A. No. 124/2007.

And I sign this Affidavit on this 7th day of November, 2010.

Identified by

James Guite
Advocate.

James Guite

Signed before me.

Mutta
Advocate.

DRAFT CHARGE

Laid down before the Hon'ble Central Administrative Tribunal, Guwahati Bench for initiating a contempt proceeding against the contemnors for willful disobedience and deliberate non-compliance of the order of the Hon'ble Tribunal dated 16.12.2009 passed in O.A. No. 204/2008 and further to impose punishment upon the alleged contemnors for willful disobedience and deliberate non-compliance of the Hon'ble Tribunal's order dated 16.12.2009 passed in O.A. No. 204/2008.

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

Original Application No.301 of 1999

Date of Decision: This the 14th day of May 2001

The Hon'ble Mr Justice D.N. Chowdhury, Vice-Chairman

The Hon'ble Mr K.K. Sharma, Administrative Member

The Hon'ble Mr K.K. Sharma, Administrative Member

Shri James Guite,
Presently posted at Sonari Range
Post Office - Sonari,
District- Sibsagar, Assam.

.....Applicant

By Advocates Mr J.L. Sarkar, Mr M. Chanda,
Mrs N.D. Goswami, Mrs U. Dutta and
Mr G.N. Chakrabarty.

- versus -

1. The Union of India, through the
Secretary, Government of India,
Department of Revenue,
New Delhi.
2. The Chairman,
Board of Central Excise and Customs,
New Delhi.
3. Commissioner,
Government of India,
Department of Central Excise,
Shillong.
4. Koj Tat,
Superintendent,
Working under the Commissioner of Customs and
Central Excise,
Shillong.
5. Smt Ninamani Phukan,
Superintendent,
Working under the Commission of Customs and
Central Excise,
Shillong.

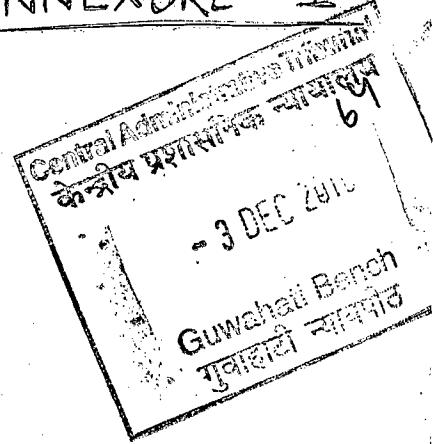
.....Respondent

By Advocate Mr B.C. Pathak, Addl. C.G.S.C.

Attested
Dutta
A.W.

.....

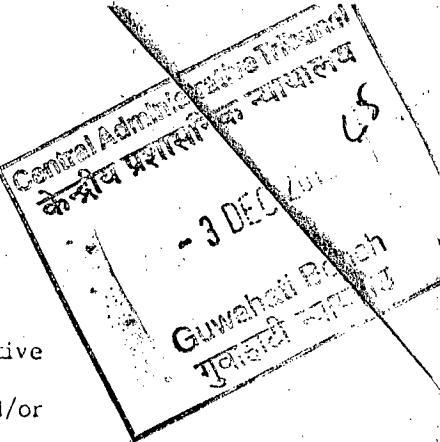
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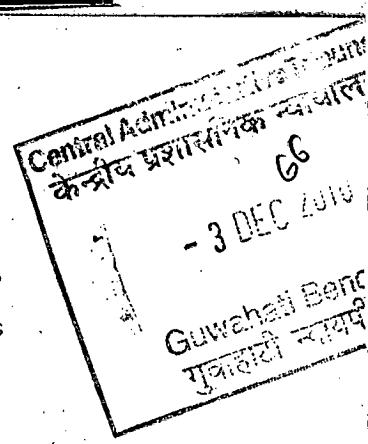
CHOWDHURY J. (V.C.)

This is an application under Section 19 of the Administrative Tribunals Act, 1985 assailing the order dated 1.7.1991 reviewing and/or modifying the date of confirmation of the applicant and the subsequent communication sent by the Deputy Commissioner rejecting the representation of the applicant.

2. The applicant is serving as an Inspector under the Commissioner of Customs and Central Excise. He was appointed to the said post on the recommendation of the Staff Selection Commission (SSC for short) and accordingly he was offered with the appointment vide O.M. dated 27.1.1982. As per the appointment order his appointment was of temporary nature governed by the Central Civil Service (Temporary Service) Rules, 1965. As per the terms he was to be on probation for a period of two years, which was subject to extension at the discretion of the appointing authority. By order No.45/CON/90 dated 23.11.1990 the applicant alongwith 110 others were confirmed in the grade of Inspector. The name of the applicant was placed at serial No. 6 and the date of his confirmation was shown as 7.10.1985. By order No.67/CON/91 dated 1.7.1991 the aforesaid order dated 23.11.1990 was modified showing the date of confirmation of the applicant alongwith others from 1.4.1988 in place of 7.10.1985. The applicant submitted a representation and also sought for review of his seniority. In the meantime the applicant was forwarded with the adverse remarks in the Annual Confidential Report (ACR for short) for the period from 1.1.1983 to 31.12.1983 vide communication dated 28.5.1984. The applicant submitted representation against the adverse entries in his ACR. The applicant also moved the authority for restoration of his seniority. The Deputy Commissioner (Revenue), in response to the communication received from the Assistant Commissioner for refixation of seniority of the applicant informed the Assistant Commissioner that



the applicant was placed in the seniority on the basis of his confirmation in the grade of Inspector and the confirmation since made according to law, the question of reopening the issue did not arise. Hence this application.



3. In this application the applicant mainly assailed the order dated 1.7.1991 unilaterally modifying the order of confirmation of the applicant from 7.10.1985 to 1.4.1988 as arbitrary and discriminatory.

4. The respondents submitted their written statement and disputed the claim of the applicant. According to the respondents the modification order dated 23.11.1990 indicating the date of confirmation of the applicant as on 7.10.1985 alongwith others was refixed. According to the respondents the confirmation of the applicant could not have been given as on 7.10.1985 for more than one reason. According to ~~the respondents~~, firstly, there were no vacancies of permanent Inspectors that could accommodate more than one batch direct recruits at a time, secondly, when his case came up for consideration the DPC found him 'not yet fit' for confirmation at that time since there were adverse entries in his ACRs for the years 1983, 1985 and also in the year 1987. Thirdly, according to the respondents, the applicant did not pass his Departmental Confirmatory Examination till 1988.

5. We have heard Mr J.I. Sarkar, learned counsel for the applicant and Mr B.C. Pathak, learned Addl. C.G.S.C. Both Mr Sarkar and Mr Pathak produced some records. Mr Pathak, particularly, filed ten number of documents containing of about seventytwo pages in support of his claim including the Recruitment Rules. As per the written statement of the respondents the earlier confirmation dated 7.10.1985 was not permissible since there were no vacancies of permanent posts of Inspectors. It is difficult to accept the aforesaid contention in the absence of any statutory rules or any executive instructions, more so, on the face of the O.M. dated 4.11.1992. On the other hand the O.M. dated 28.3.1988 issued by the Ministry of Personnel, Public Grievances and Pensions speaks to the contrary. As per the O.M. dated

28.3.1988, confirmation was to be delinked from the availability of permanent vacancy in the grade. In other words, an officer who successfully completed the probation was to be considered for confirmation. As per the order dated 27.1.1982 the applicant was placed on probation for two years. There was nothing to indicate that his probation period was extended. The other reason indicated in the written statement for refusing to confirm the applicant on 7.10.1985 was the existence of adverse entries in his ACRs of 1985 and 1987. On our query, the ACRs of 1985 and 1987 were produced by Mr Pathak. The ACR for the period from 1.1.1985 to 31.12.1985 did not contain any adverse remark. On the contrary the ACR carried the endorsement "nothing adverse". Similarly, the ACR for the period from 1.1.1987 to 31.12.1987 was also produced at our instance, where the overall assessment of performance and qualities was shown as "Adequate" and no adverse entry was made. The only adverse remark against the applicant was the entry made in the ACR for the period from 1.1.1983 to 31.12.1983 communicated to the applicant vide letter C.No.3/Con/Acy/83/27 dated 28.5.1984, which is reproduced below:

"1. Quality of work

(Evaluate with ref. to intelligence, Knowledge of law and procedures..... find solutions, judgment and sense of proportion)	'Just Adequate'
Other observation, if any	There was no scope of judging him with ref. above -
Special aptitudes (mention here special aptitudes, if any, such as skill..... work, satisfactory analysis)	Just adequate.

PART IV

(REMARKS OF THE REVIEWING OFFICER)

13(a) Fitness for promotion :-

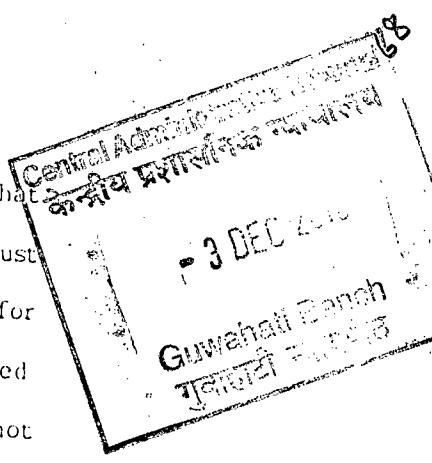
The applicant submitted representation against those adverse entries which was yet to be disposed of. Even the remarks mentioned above did not specifically mention anything adverse against the applicant. As regards his quality of work the remark was 'just adequate' and

against.....

against the entry at serial No.7 the officer concerned remarked that there was no scope to judge him and at 7(b) it was stated 'Just adequate'. The Reviewing Officer against the column 'Fitness for promotion' mentioned 'Not yet fit'. The remark 'Not yet fit' was related only to promotion and this cannot be treated as adverse for not confirming the applicant. As alluded earlier the respondent authority earlier took a conscious decision to confirm the applicant on and from 7.10.1985 which was communicated vide order dated 23.11.1990. Unintentionally, the respondents modified the said order of confirmation dated 23.1.1990 by the impugned order dated 1.7.1991 without taking the applicant into confidence. Even otherwise, as mentioned, it did not call for modification for the reasons alluded by the respondents in their written statement at para 8.

6. Mr Pathak, in support of the action of the respondents referred to the guidelines of the DPC, more particularly, the Departmental Examination (Central Excise) Rules, 1986 and submitted that a direct recruit appointed to a permanent post or to a temporary post which was likely to continue for a period of three years or more and all officiating or temporary officers falling under the category mentioned in Rule 2 would be required to pass the prescribed Departmental Examination unless they were exempted from passing the examination. Mr Pathak, referring to the Office Order dated 17.5.1989 submitted that the applicant cleared the last two papers namely papers V and VI (Hindi and Viva-Voce respectively) in May 1989 in the examination held in December 1988 and declared on 17.5.1989.

7. The rules mentioned by Mr Pathak came into force only in 1986 and the applicant was confirmed earlier, i.e. on 7.10.1985. Assuming that the 1986 Rules were applicable to the applicant, even in that case the applicant's confirmation was given with effect from 7.10.1985 vide communication dated 23.11.1990 and the applicant could not be faulted for not passing the departmental examination. On their



: 5 :

own showing the respondent authority allowed the applicant to appear in the last two papers in December 1988. The order dated 23.11.1990 confirming the applicant on 7.10.1985 was made by the authority which only indicated that the respondent authority exempted the applicant from the rigours of passing the departmental examination. At any rate, the applicant finally cleared the departmental examination.

8. For all the reasons cited above the impugned order dated 1.7.1991 modifying the order dated 23.11.1990, unilaterally, confirming the applicant on and from 1.4.1988, in place of 7.10.1985 cannot be justified. Accordingly the impugned order dated 1.7.1991 is set aside and quashed and the respondents are directed to act accordingly as per law by treating the applicant as confirmed on and from 7.10.1985 and pass order thereof.

9. The application is accordingly allowed. There shall, however,

order as to costs.

sd/ VICE CHAIRMAN

sd/ MEMBER (Adm)

Certified to be true Copy
मान्यता प्राप्ति
N/24/5/2001
Section Officer (U.)
कानूनी अधिकारी (प्रमाणात्मक)
Control Adm. (प्रमाणात्मक विभाग)
Guru Nanak Dev University, Amritsar
पੰਜਾਬ, ਮਿਲਾਂ, ਪਾਂਡਿਆਂ

nk m

Attested
Ranbir
Adm

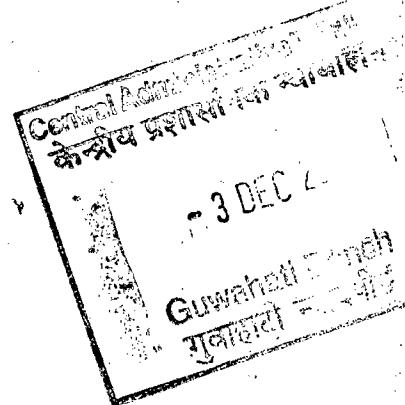
आवेदन चंडी प्रतिलिपि operation for the copy	स्टाम्प और फोलियो की अपेक्षित संख्या सूचित करने की निश्चित दिन Date fixed for notifying the requisite number of stamps and folios.	अपेक्षित रथाय और फोलियो देने की तारीख Date of delivery of the requisite stamps and folios.	तारीख, जबकि देने के लिए प्रतिलिपि तैयार थी Date on which the copy was ready for delivery.	आवेदक को प्रतिलिपि देने की तारीख Date of making over the copy to the applicant.
27/11/06	27/11/06	27/11/06	28/11/06	28/11/06

ANNEXURE-2

IN THE GAUHATI HIGH COURT

(High Court of Assam, Nagaland, Meghalaya, Manipur, Tripura,
Mizoram & Arunachal Pradesh)

CIVIL APPELLATE SIDE



Appeal from W.P.(C) No. 3531 of 2002
Civil Rule

The Union of India & Ors. Appellant

Petitioner

James Guchi E'var. Verus

Respondent

Opposite Party

Appellant Mr. A. Phukan

For Petitioner Addl. Sr. C.G.S.

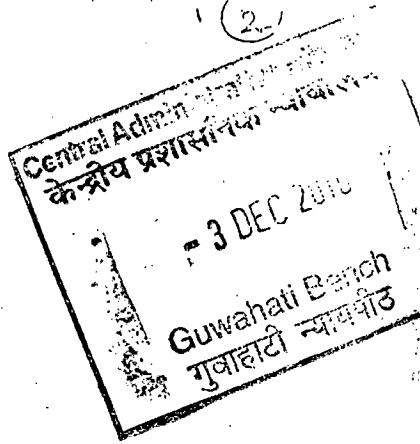
Respondent

For Opposite Party W.C.

Noting by Officer or Advocate	Serial No.	Date	Office notes, reports, orders or proceedings with signature
----------------------------------	---------------	------	--

B.

Attested
Dutta
P.D.W.



- AND -

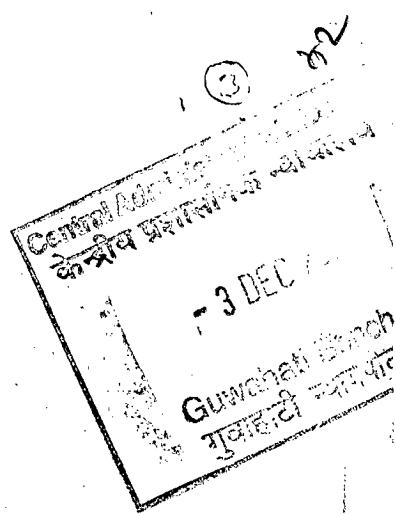
IN THE MATTER OF :

1. The Union of India, through the
Secretary, Government of India
Department of Revenue, New Delhi.

2. The Commissioner,
Central Excise Department,
Govt. of India, Shillong.

15:

contd..3.



3. The Superintendent,
Government of India
Central Excise Department,
Shillong.

.... PETITIONERS

- VERSUS -

1. K. James Guite

Presently posted at Sonari

P.O. Sonari.
Dist.: Sibsagar, Assam.

2. The Central Administrative
Tribunal,
Guwahati, Assam.

.. RESPONDENTS ..

- 17 -

RESONANCES

25 - How We The Chief Justice (Action)

174

And
The Hon'ble Mr. Justice AMITAVA ROY

10.9.04

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Heard Mr. B. Sarmia,
and ALH. C.G.S.C.
See next petition as
dismissed as infractions

Sd/- Amitava Roy
Judge

Self - i) Biswas
Chief Justice (Acting)

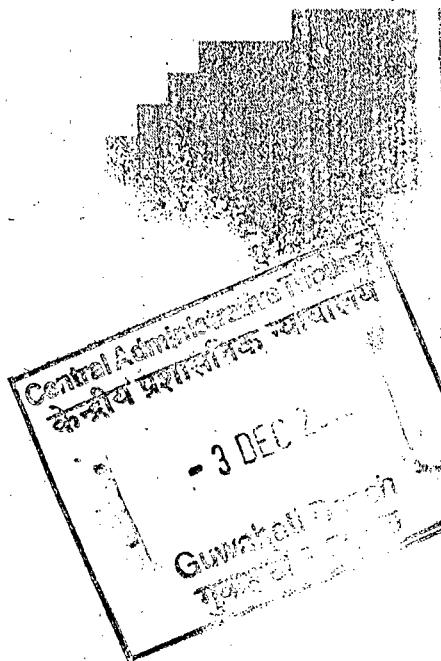
SI. No. 64564

27.11.06

CERTIFIED TO BE TRUE-COPY

Franklin County
Superintendent (Teaching Section)
Guthrie May 11
Autographed May 1, 1912

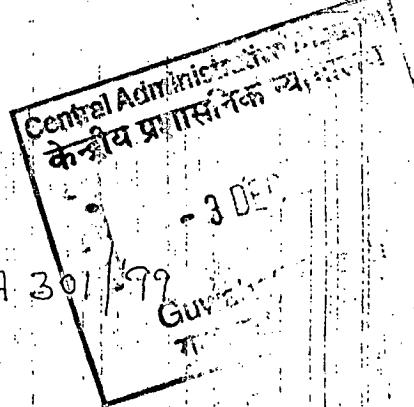
BS:
28/11/06



2007 (filed by the Applicant) are disposed of.

AN NEXURE-3

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH;



1. Original Application No:

2. Misc Petition No.

113/08 in O.A. 301/99

3. Contempt Petition No.

4. Review Application No.

Applicant(S)..... VS- Union Of India & Ors

Advocate for the Applicant(S)... G. Baishya, Sr. C.A.S.C.

Advocate for the Respondent(S) M. Chanda, S. Nalin, K.S. Upadhyay

Notes of the Registry

Date

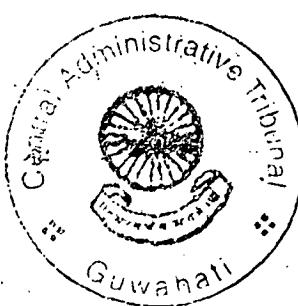
Orders of the Tribunal

13/08

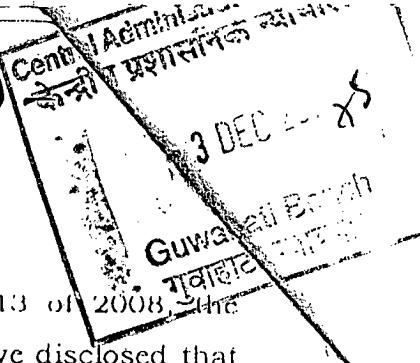
29.08.2008 Heard Mr. M. Chanda, learned counsel appearing for the Applicant and Mr. G. Baishya, learned Sr. Standing Counsel appearing for the Respondents Department and perused the materials placed on record.

2. Execution of order dated 14.5.2001 of this Tribunal rendered in O.A. No.301 of 99 is subject matter of execution in the present case/ E.P.No.2 of 2007.

Contd/-



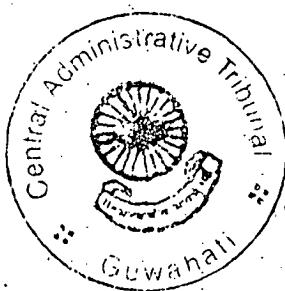
Attested
Dutta
A.D.W.



Contd/-

29.08.2008 3. By filing M.P. No. 113 of 2008, the

Respondents Department have disclosed that by an order No.17/PAC/2008 dated 25th August 2008 of the Joint Commissioner (P&V) of Customs & Central Excise Organization having Headquarter at Shillong, the order of this Tribunal dated 14.5.2001 rendered in O.A.No.301/99 has already been complied with. A copy of the said M.P.No.113 of 2008, has already been served on the counsel for the Applicant; who is satisfied with the order dated 25th August 2008 of the Respondents Organization. The text of the Departmental order dated 25.08.2008 reads as under:-



"In compliance of Hon'ble CAT Guwahati's Order passed in O.A. No.301/99 dated 14.5.2001 and as per CBEC's direction communicated vide F.No.A-32022/37/2007- Ad.III-A-dated 10.6.2008; the date of confirmation in the grade of Inspector of Shri James Guite (ST), now Superintendent issued Vide office Order No.45/CON/90.dated 23.11.1990 as confirmed on 7.10.1985 is hereby restored. Henceforth, the date of confirmation of said Shri James Guite (ST) Superintendent in the grade of Inspector may be read as 7.10.1985 instead of 1.4.1988."

4. In the aforesaid premises, both the M.P. No.113 of 2008 (filed by the Respondents department) and E. P. No. 2 of 2007(filed by the Applicant) are disposed of.
5. Send copies of this order to the Applicant and to all the Respondents by post and free copies of this be supplied to the learned counsel appearing for both the parties.

TRUE COPY
প্রতিলিপি
31/08
Section Officer (Jud.)
Central Administrative Tribunal
গুৱাহাটী প্রশাসনিক
বিধায়ক
Guwahati Bench
৩১/০৮/২০০৮
113/08

Sd/-
Manoranjan Mohanty
Vice Chairman
Sd/-
Khushiram
Member (A)

FORM NO. 4
(See Rule 42)
CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH :
ORDERSHEET

1. Original Application No. : 229 / 2009

2. Misc. Petition No. : in O.A. No.

3. Contempt Petition No. : in O.A. No.

4. Review Application No. : in O.A. No.

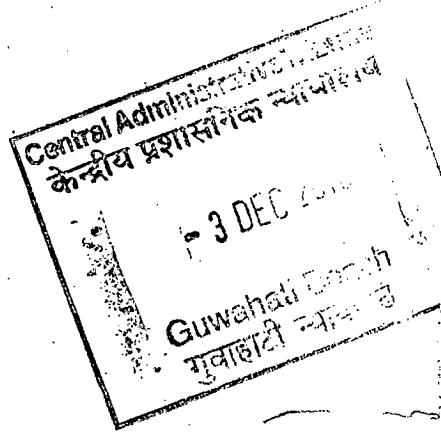
5. Execution Petition No. : in O.A. No.

Applicant (S) : Shri James Guite

Respondent (S) : Union of India & others

Advocate for the : M. Chanda
{Applicant (S)} M. Nath or M. Dutt

Advocate for the :
{Respondent (S)} CGSC



Notes of the Registry	Date	Order of the Tribunal
	7.11.2009	<p>The grievance of the applicant is that earlier applicant had approached this Tribunal vide O.A. No. 301 of 1999 assailing order dated 01.07.1991. Said O.A. was allowed vide judgment and order dated 14th May, 2001 (Annexure - 1) and order dated 01.07.1991 was set aside and quashed and his date of confirmation was to be taken as 07.10.1985 instead of 01.04.1988. The challenge made to aforesaid order before Hon'ble High Court in Writ Petition No. 3531 of 2002 had been repelled vide order dated 10.09.2004. Thereafter he filed M.P. 113 of 2008</p> <p>Contd/-</p>

Attested
Dutta
Adv

17.11.2009

seeking execution of order dated 14.05.2001 which too had been disposed of by 29th August, 2008. Accordingly seniority of applicant in the cadre of Inspector was required to be re-fixed, as on 01.01.1991. Despite this, necessary consequential benefit had not been required. Vide communication dated 3rd February, 2009 (Annexure - 9) the respondents conveyed him that the matter of antedating his promotion in the cadre of Superintendent Gr. 'B' Gazetted (under Imphal Customs Division in the State of Manipur) required review of all DPCs held since 1995 for which necessary processing and scrutiny is going on, which may take some more time.

Mrs. M. Das, learned Sr. CGSC for respondents states she has instructions from respondents to apprise this Tribunal that necessary exercise in terms of aforesaid communication dated 3rd February, 2009 has been taken up, which will three months more.



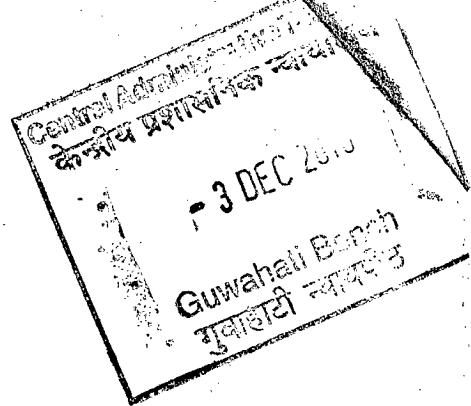
In view of above matter, we dispose of present O.A. expecting the respondents to take steps on aforesaid communication and they would adhere to their statement noticed hereinabove. The said exercise is expected to be completed within a period of 3 months.

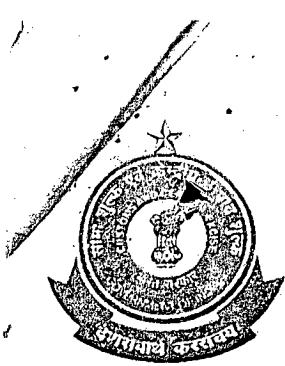
O.A. is accordingly disposed of at admission stage.

Date of Application : 10.11.2010
 Date on which it is disposed of : 10.11.2010
 Date on which copy is sent : 10.11.2010
 Certified to be true copy

Sd/- M.K.Gupta
 Member (J)
 Sd/-M.K.Chaturvedi
 Member (A)

Section Officer (J. d.)
 C. A. T. Guwahati Branch
 Guwahati





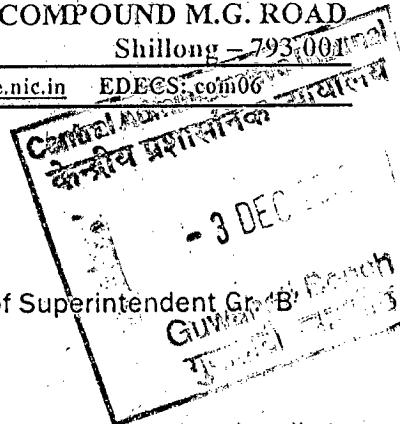
Government of India
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
OFFICE OF THE COMMISSIONER OF CENTRAL EXCISE
MORELOW COMPOUND M.G. ROAD
Shillong - 793001

Tel.+ 91-0364-2504480/ 2223030

E-Mail: cexshill@excise.nic.in

EDECS: com06

ESTABLISHMENT ORDER NO. 49/2010
DATED SHILLONG THE 18TH FEBRUARY 2010



Subject: - Establishment promotion, transfer and posting in the grade of Superintendent Gr. 'B'
- order regarding.

Shri. James Guite, Superintendent of Central Excise and Customs is hereby promoted notionally to the grade of Superintendent Gr. 'B' w.e.f 29.06.94 and his pay will be fixed notionally w.e.f 29.06.94 but he is not entitled for any arrears of pay as he did not work in the higher capacity as Superintendent w.e.f. 29.06.94.

The seniority in respect of Shri. James Guite will be placed below Shri. Partha Sarathi Das and above Shri. Aswini Kumar Das.

S.R. Baruah

(S.R. BARUAH)
COMMISSIONER

Dated :- 19 FEB 2010

C.No.II(3)2/ET-III/2005

Copy forwarded for information and necessary action to:-

1. The Joint Secretary(Admn), Central Board of Excise and Customs, North Block, New Delhi - 110 002.
2. The Chief Commissioner, Customs and Central Excise, Shillong Zone, 'CRESCENS' Building, M.G. Road, Shillong -1.
3. The Under Secretary (AD.II B), Central Board of Excise and Customs, New Delhi.
4. The Commissioner, Customs (Preventive), NER, Shillong.
5. The Commissioner, Central Excise, Dibrugarh/Guwahati/Shillong.
6. The Joint Commissioner, Customs (Preyentive), NER, Shillong.
7. The Assistant Commissioner (P&V), Central Excise, Dibrugarh.
8. The Deputy/Assistant Commissioner, Imphal Customs Division. Copy meant for the concerned officer is enclosed.
9. The PAO, Customs & Central Excise, Shillong.
10. Accounts/Personnel Appraisal Cell/CIU-Vigilance Branch/Computer Cell/Personnel Litigation Cell, Central Excise Hqrs. Shillong.
11. Shri. James Guite, Superintendent for compliance.
12. The General Secretary Group 'B' Superintendents' Association, Customs & Central Excise, Shillong.
13. Guard File.

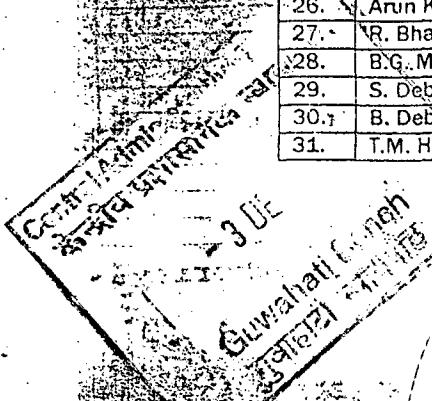
*Attested
Bulla
Adn*

*L.S. VANCHHAWNG
(L.S. VANCHHAWNG)
JOINT COMMISSIONER (P&V)*

DRAFT SENIORITY LIST OF SUPERINTENDENT GROUP 'B' AS ON 01.06.2009.

Sl. No.	Name & Educational Qualification S/Shrl	Date of Birth	Date of Apptt. In Govt. service	Date of confirmation In Govt. service	Date of joining as Inspector	Date /Deemed date of assumption of charge.	Whether DR/PR As Inspector	Remarks
01	02	03	04	05	06	07	08	09
1.	D.K. Majumdar, B.Sc.	21.01.51	27.01.77	28.05.79	27.01.77	17.09.92	DR	
2.	A.K. Dutta, B.Sc.	01.02.53	27.01.77	28.05.79	27.01.77	17.09.92	DR	DRI, Silchar
3.	P.K. Singha Choudhury, B.Sc.	01.02.51	20.01.77	01.06.79	28.01.77	17.09.92	DR	
4.	I. A. Hallim, B.Sc.	07.03.57	27.01.77	01.06.79	27.01.77	17.09.92	DR	
5.	T. Kar, B.A..	01.11.53	29.01.77	01.01.80	29.01.77	17.09.92	DR	
6.	N.K. Nath, B.Sc.	17.01.51	19.09.77	01.01.80	19.09.77	17.09.92	DR	
7.	M.K. Bose, B.Sc.	17.10.51	19.07.77	24.11.80	19.07.77	17.09.92	DR	
8.	A.K. Choudhury, B.A.	01.06.53	19.09.77	13.12.80	19.09.77	17.09.92	DR	
9.	Kisholoy Das, B.A.	19.03.55	04.10.78	13.12.80	04.10.78	17.09.92	DR	
10.	N.C. Patra, (SC), B.Sc.	01.01.54	16.03.79	13.03.86	30.06.81	17.09.92	DR	
11.	Md. Joynul Abedin, B.Sc.	28.09.53	04.10.78	13.12.80	04.10.78	12.03.93	DR	
12.	A. Bhattacharjee, B.Sc.	01.03.56	25.09.78	13.12.80	25.09.78	12.03.93	DR	
13.	A. Chatterjee, B.Sc.	01.04.56	04.10.78	13.12.80	04.10.78	12.03.93	DR	
14.	P. Silkdar, B.Sc.	24.04.51	12.10.78	13.12.80	12.10.78	12.03.93	DR	
15.	B.K. Banerjee, B.Sc.	26.02.56	30.09.78	13.12.80	30.09.78	12.03.93	DR	DRI, New Delhi
16.	S. Sharma, M.Sc.	31.03.52	25.11.78	13.12.80	25.11.78	07.06.93	DR	
17.	Jagadish Ch. Das-I B.A.	23.06.52	21.07.74	13.12.80	20.11.78	07.06.93	PR	
18.	Biren Ch. Patir, (ST), B.A.	01.12.53	21.01.76	13.12.80	03.10.78	07.06.93	DR	
19.	Alexander Lywait, (ST), B.Sc.	01.02.56	29.09.78	13.12.80	29.09.78	07.06.93	DR	
20.	Chandler Shullal, (ST) B.A..	19.12.49	13.11.78	01.04.81	13.11.78	07.06.93	DR	
21.	K.K. Taneja, M.Sc.	09.01.55	08.03.79	01.04.81	08.03.79	07.06.93	DR	
22.	Rupnath Pegu, (ST), B.A..	01.05.51	03.10.78	02.04.81	03.10.78	07.06.93	DR	
23.	Pranay Kanti Deb, B.Com.	26.01.54	12.06.74	13.12.80	24.11.78	07.06.93	PR	
24.	D. Chattopadhyay, M.A.	01.03.55	25.04.79	10.09.81	25.04.79	07.06.93	DR	
25.	Chalau Hauzel, (ST), B.A.	01.03.54	06.03.80	01.02.82	06.03.80	07.06.93	DR	
26.	Arun Kr. Datta, B.A.	27.03.54	27.01.77	01.01.80	27.01.77	27.09.93	DR	
27.	R. Bhattacharjee, B.Sc.	27.01.53	22.01.77	01.01.80	22.01.77	27.09.93	DR	
28.	B.G. Mondal, B.Sc.	21.09.52	27.03.79	01.10.81	27.03.79	27.09.93	DR	NACEN, Kolkata
29.	S. Deb, B.Sc.	15.05.54	07.03.80	01.10.81	07.03.80	27.09.93	DR	
30.	B. Deb, H.S.L.C.	15.11.52	23.10.70	01.10.81	25.10.80	27.09.93	PR	
31.	T.M. Hartlong, (ST) B.A.	01.03.56	22.11.79	01.12.82	22.11.79	27.09.93	DR	

Attested
M. Datta
R.D.



1	02	03	04	05	06	07	08	09
195.	Paul Peter Kujur, (ST)	05.06.58	08.09.83	29.07.87	08.09.83	23.09.2002	DR	
196.	Ajit Debnath, B. A	31.01.58	07.09.84	29.07.87	07.09.84	23.09.2002	DR	
197.	Rex Hungyo, (ST)	01.06.61	11.06.84	29.07.87	11.06.84	23.09.2002	DR	
198.	R.K. DarendraJit Singh, B. A	01.01.59	22.03.84	29.07.87	22.03.84	23.09.2002	DR	
199.	Ranabir Chakraborty, B. Sc	24.02.53	08.01.79	05.03.86	05.03.84	23.09.2002	PR	
200.	Harotosh Kr. Das, B. A	16.05.60	27.10.84	29.07.87	27.10.84	23.09.2002	DR	
201.	Hareswar Goswami, B.Sc.LLB	01.09.58	28.09.84	29.07.87	28.09.84	23.09.2002	DR	
202.	Sanjoy Kr. Mazumdar, B.Sc.	31.12.58	04.05.84	29.07.87	04.05.84	23.09.2002	DR	
203.	Dipankar Dey, B.Com.	27.01.53	26.05.71	02.02.81	05.03.84	23.09.2002	PR	
204.	Buddha Pratim Dutta, B.Sc.	29.03.58	04.07.84	29.07.87	04.07.84	23.09.2002	DR	
205.	Rajkumar Debendra Singh, B.Sc.	01.02.60	20.03.84	29.07.87	20.03.84	23.09.2002	DR	
206.	Subir Dutta Choudhury, B.Sc.	02.12.59	17.05.84	29.07.87	17.05.84	23.09.2002	DR	
207.	Ms. Shibani Bhattacharjee, P.U.	01.09.55	28.07.76	13.03.86	14.03.84	23.09.2002	PR	
208.	Rajkumar Surchandra Singh, B.Sc.	01.02.60	14.03.84	29.07.87	14.03.84	23.09.2002	DR	
209.	Ms. Rita Ranj Bhowmick, BA	01.07.57	31.07.76	13.03.86	12.03.84	23.09.2002	PR	
210.	Slvaji Chanda B.Sc.	23.06.60	27.04.84	29.07.87	27.04.84	23.09.2002	DR	
211.	Abhijit Dey (No.1) B.Sc.(H)	01.02.61	12.06.84	29.07.87	12.06.84	23.09.2002	DR	
212.	Ratnangshu Chakraborty B.Sc.LLB.	24.12.61	10.08.84	29.07.87	10.08.84	23.09.2002	DR	
213.	Ms. Champa Shome, BA	03.09.51	26.07.76	19.03.86	19.03.84	23.09.2002	PR	
214.	Phanidhar Kakoti,	01.12.58	26.04.84	29.07.87	26.04.84	23.09.2002	DR	
215.	Gobindo Nath Kalita, B.Sc. (ExS)	01.12.50	24.09.84	29.07.87	24.09.84	23.09.2002	DR	
216.	Jatinendra Mohon Bora, B.Sc.	01.08.60	01.05.84	29.07.87	01.05.84	23.09.2002	DR	
217.	Ms. K. Patricia Laloo, (ST) PU	09.07.56	22.07.76	19.03.86	07.03.84	23.09.2002	PR	
218.	Ashim Roy	21.07.60	28.05.84	29.07.87	28.05.84	23.09.2002	DR	
219.	Pallav Lochan Saikia, B.Sc.	03.01.60	23.11.84	29.07.87	23.11.84	23.09.2002	DR	
220.	Nirmal Kr. Das, (SC), B.Com.	01.05.57	11.06.84	29.07.87	23.05.84	23.09.2002	DR	
221.	Lobendu Sekhar Das, (SC), MA	01.02.61	07.06.84	29.07.87	06.06.84	23.09.2002	DR	
222.	Dipen Ch. Bania, (SC) BA(H)	03.04.55	25.04.84	29.07.87	25.04.84	23.09.2002	DR	
223.	Kshitendu Kr. Malakar, (SC) BA	03.03.57	07.05.84	29.07.87	07.05.84	23.09.2002	DR	
224.	L.L. Mate Gangte, (ST) BA(H)	01.03.57	31.03.83	01.04.88	31.03.83	23.09.2002	DR	
225.	James Guite, (ST)	07.11.59	06.02.82	07.10.85	06.02.82	08.06.2004	DR	
226.	Lakhonch Simte (ST) BA	01.03.58	18.06.84	01.04.88	18.06.84	23.09.2002	DR	
227.	Kalizadal, (ST) BA	01.03.55	04.07.84	01.04.88	04.07.84	23.09.2002	DR	
228.	Jayanta Kr. Pathak, (SC) B.Sc.	25.04.59	25.04.84	01.04.88	25.04.84	23.09.2002	DR	
229.	Laltawniana, (ST) Matric	01.03.50	07.10.71	02.02.81	16.11.84	23.09.2002	PR	
230.	Gautam Ch. Mandal, (SC) BA	11.02.60	13.07.84	01.04.88	13.07.84	23.09.2002	DR	
231.	StringSng Nongbet (ST) BA	11.10.58	18.04.84	01.04.88	18.04.84	23.09.2002	DR	
232.	Benu Ranjan Sutradhar, (SC)	21.10.60	23.04.84	01.04.88	23.04.84	23.09.2002	DR	
233.	R. Valentine Basaiawmolt, (ST) BA	19.08.59	06.04.81	01.04.88	21.01.84	23.09.2002	DR	
234.	Swapan Das, (SC), BA	29.07.59	20.03.84	01.04.88	20.03.84	23.09.2002	DR	
235.	Ms. Zarina Khan Shadap, (ST)	18.02.59	12.04.84	01.04.88	12.04.84	23.09.2002	DR	
236.	Tapan Kr. Rajkhowa, (SC), B.Sc.	01.04.59	27.04.84	01.04.88	27.04.84	23.09.2002	DR	

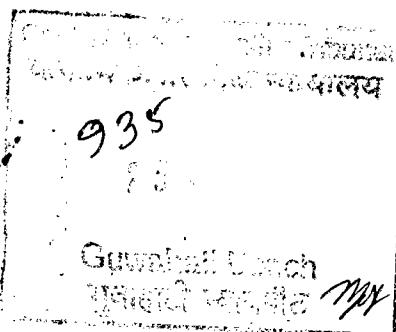
NOTE: The above list is just a Draft Copy and not yet approved by Competent Authority.

Final copy will be uploaded once approved and signed.

BEFORE THE HON'BLE CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI BENCH, GUWAHATI

-25-

Contempt Petition No. 48/2010



In OA No.229/2009

Shri James Guite, Superintendent

..... Contempt Petitioner

Filed by
the Respondents
through
Ms Sachidananda Basu
C. O. S. S.

25-10-11

—Versus—

1. Sri V. Sridhar
Chairman
Central Board of Excise & Customs
Ministry of Finance, Department of Revenue
Govt. of India
North Block, New Delhi – 110 001
2. Shri S.R.Barua
Commissioner
Customs, N.E.Region
M.G.Road, Opp. Meghalaya Secretariat
Shillong – 790 001, Meghalaya
3. Koj Tat
Superintendent
Working under the Commissioner of
Customs & Central Excise, Shillong
4. Smt. Ninamani Phukan
Superintendent,
Working under the Commissioner of
Customs & Central Excise, Shillong

..... Respondents/
Alleged Contemnors

Received
25/10/11
Written submission from the Department of the Respondents/ alleged contemnors

On the matter the following prayers are made:

- 1) Shri V.Sridhar, Respondent No. 1, who was formerly Chairman, CBEC, has retired on superannuation with effect from 30.11.2010. Therefore, it is prayed that his name may be deleted from the list of Respondents/ alleged contemnors.

Subinoy Bohra

2) The present Chairman, Shri S.D.Majumdar, is going to retire on 31.10.2011. Therefore, it is prayed that he may not be made Respondents/ alleged contemnors.

3) Shri S.R.Baruah, Respondent No.2, the then Commissioner of Customs, NER, Shillong has been transferred as Commissioner (Appeals), New Delhi, C.R. Building, I. P. Estate. Therefore, it is prayed that his name may also be deleted from the list of Respondents/ alleged contemnors.

4) The present Commissioner of Customs, NER, Shillong is Shri B.Thamar.

5) Koj Tat, Superintendent, Respondent No. 3, had already expired. Therefore, it is prayed that his name may be deleted from the list of Respondents/ alleged contemnors.

6) In respect of Smti. Ninamani Phukan, Superintendent, Respondent No. 4, she has executed Vakalatnama in favour of Smti Sachitra Bora, Addl. CGSC, Central Administrative Tribunal, Guwahati Bench, Guwahati to appear before the Hon'ble Tribunal on her behalf.

7) a) The contention made by the applicant in the contempt petition that no initiative for implementation of the order dated 17.11.2009 passed by the Hob'ble CAT in O.A. No. 229/09 was taken, is not true. In fact, on receipt of the said order dated 17.11.2009, process was initiated for promotion of the applicant and vide Establishment order No. 49/2010 dated 18.02.2010, he was promoted notionally to the grade of Superintendent with effect from 29.06.1994. Copy of the said order dated 18.2.2010 is enclosed as **Annexure A**.

(b) Regarding the seniority of the applicant, necessary correction was made in the draft Seniority List for the Shillong Zone as on 10.06.2010 but the same has not yet been uploaded in the Departmental website. Copy of the said seniority list is enclosed as **Annexure -B**

(c) The Central Board of Excise & Customs has been requested vide letter C.No. II(34)1/ET-1/2008/13291 dated 09.09.2010 for re-fixation of the seniority in all-India seniority list of superintendents and subsequently reminder has also been issued vide C.No.II(34)1/ET-1/2009/44867 dated 18.3.2011(Copies enclosed as **Annexure C & D** respectively). However, preparation of all-India seniority list takes time as it requires reconciliation of the seniority list of all the Zones. The Central Board of Excise & Customs is already on the matter of finalization of the seniority list of the Superintendent of Central Excise as Board has called for objections from the Staff by 30.4.2011. Copy of the letter on the matter from the Board is enclosed as **Annexure -E**.

Subinay Bhattacharjee

Guwahati Bench
গুৱাহাটী বেঞ্চ

(d) So far as the fixation of pay is concerned, applicant's pay has been fixed notionally with effect from 29.06.1994 vide order dated 22.03.2011 communicated vide C.No. II(24)1/ESTT/Fixation/Cus/ACI/2010/730 dated 23.03.2011. Copy of the said order dated 22.03.2011 is enclosed as Annexure -F

8. Therefore, the contention of willful and deliberate non-compliance of the order dated 17.11.2009 passed by the Hon'ble CAT, Guwahati Bench in O.A. No. 229/2009 is factually incorrect, as this office has taken all possible steps to implement the said order. However, preparation/correction of the All-India Seniority List is of all-India relevance and it takes time to complete the whole process. The CBEC is working on the finalization of the All India Seniority List of Superintendents. As and when the same is finalized, the complainant will be intimated accordingly.

In view of the facts stated above, the contempt petition may be dismissed.

Subinoy Bhattacharjee

- 4 -
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VERIFICATION

Guwahati Bench

Regd. No. 4443

I, Shri Subinay Bhowmick son of Zale Sushil Kr Bhowmick aged about 56 resident of Bhengashar working as the Deputy Commissioner, Central Excise, Guwahati, Nodal Officer, Shillong Law Cell, Guwahati is acquainted with the facts of the case and is authorized to make the above statements. I verify that the statements in Para 1,2,3,4,5,6,7 and 8 above are true to my knowledge and I have not suppressed any material facts.

I sign this verification this _____ day of _____ at Guwahati.

Subinay Bhowmick

Signature

एम. भौमिक/S. Bhowmick
उपायुक्त/Dy. Commissioner
सेवा-कर विभाग, गुवाहाटी
Service-Tax Division, Guwahati.

Guwahati Bench
गुवाहाटी न्यायपीठ

29
22

Government of India
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
OFFICE OF THE COMMISSIONER OF CENTRAL EXCISE
MORELOW COMPOUND M.G. ROAD
Shillong - 793 001

Tel. + 91-0364-2504480/ 2223030

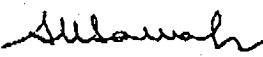
E-Mail: cexshill@excise.nic.in EDECS: com06

ESTABLISHMENT ORDER NO. 49/2010
DATED SHILLONG THE 18TH FEBRUARY 2010

Subject: - Establishment promotion, transfer and posting in the grade of Superintendent Gr. 'B'
- order regarding.

Shri. James Guite, Superintendent of Central Excise and Customs is hereby promoted notionally to the grade of Superintendent Gr. 'B' w.e.f 29.06.94 and his pay will be fixed notionally w.e.f 29.06.94 but he is not entitled for any arrears of pay as he did not work in the higher capacity as Superintendent w.e.f. 29.06.94.

The seniority in respect of Shri. James Guite will be placed below Shri. Partha Sarathi Das and above Shri. Aswini Kumar Das.



(S.R. BARUAH)
COMMISSIONER

C.No.II(3)2/ET-III/2005

Dated :- 19 FEB 2010

Copy forwarded for information and necessary action to:-

1. The Joint Secretary(Admn), Central Board of Excise and Customs, North Block, New Delhi - 110 002.
2. The Chief Commissioner, Customs and Central Excise, Shillong Zone, 'CRESCENS' Building, M.G. Road, Shillong -1.
3. The Under Secretary (AD.II B), Central Board of Excise and Customs, New Delhi.
4. The Commissioner, Customs (Preventive), NER, Shillong.
5. The Commissioner, Central Excise, Dibrugarh/Guwahati/Shillong.
6. The Joint Commissioner, Customs (Preventive), NER, Shillong.
7. The Assistant Commissioner (P&V), Central Excise, Dibrugarh.
8. The Deputy/Assistant Commissioner, Imphal Customs Division. Copy meant for the concerned officer is enclosed.
9. The PAO, Customs & Central Excise, Shillong.
10. Accounts/Personnel Appraisal Cell/CIU-Vigilance Branch/Computer Cell/Personnel Litigation Cell, Central Excise Hqrs. Shillong.
11. Shri. James Guite, Superintendent for compliance.
12. The General Secretary Group 'B' Superintendents' Association, Customs & Central Excise, Shillong.
13. Guard File.

*Certified to be true copy
of BoA C.A.S.V*

L.S. VANCHHAWNG
(L.S. VANCHHAWNG)
JOINT COMMISSIONER (P&V)

Ministry of Finance, Department
Revenue, Govt. of India,
North Block, New Delhi-110 011

Central Administrative Tribunal

केन्द्रीय मंशासामिक न्यायालय



25 OCT 2011

Guwahati Bench
गुवाहाटी न्यायपीठ

OFFICE OF THE COMMISSIONER OF CENTRAL EXCISE
MORELOW COMPOUND M.G. ROAD

Shillong - 793 001

Tel. + 91-0364-2504480/ 2223030

E-Mail: cexhill@excise.nic.in EDECS: com06

6-

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ANNEXURE - B

BY HAND

Government of India

MINISTRY OF FINANCE

DEPARTMENT OF REVENUE

OFFICE OF THE COMMISSIONER OF CENTRAL EXCISE

Shillong - 793 001

C.No. II(34)1/ET.I/2009/

To

The Administrative Officer
Personnel Appraisal Cell
Central Excise Hqrs.
Shillong.

Dated: 10 JUN 2010

Subject: Forwarding of Draft Seniority List in the grade of Superintendent and
Inspector - regarding.

Please refer to your letters C.No. II(24)2/PAC/CCO/SH/2010/2258, 2259 and
2257 dated 04.06.2010.

As desired, the corrected Draft Seniority Lists in the grade of Superintendent
and Inspector as per the enclosures are enclosed herewith.

Enclo: As above.

J. Kharkongor
J. K. HARKONGOR
ADMINISTRATIVE OFFICER (ET)

Re: C/10/6/0
Certified to be true copy
S. S. S. S.
C. G. S. C.

DRAFT SENIORITY LIST OF SUPERINTENDENT GROUP 'B' AS ON 10.06.2010.

(24)
6/7/10

Sl. No.	Name & Educational Qualification S/Shri	Date of Birth	Date of Apptt. in Govt. service	Date of confirmation in Govt. service	Date of joining as Inspector	Date /Deemed date of assumption of charge.	Whether DR/PR As Inspector	Remarks
1. 01	02	03	04	05	06	07	08	09
1.	D.K. Majumdar, B.Sc.	23.01.51	27.01.77	28.05.79	27.01.77	17.09.92	DR	
2.	A.K. Dutta, B.Sc.	01.02.53	27.01.77	28.05.79	27.01.77	17.09.92	DR	
3.	P.K. Singha Choudhury, B.Sc.	01.02.51	20.01.77	01.06.79	20.01.77	17.09.92	DR	
4.	I. A. Halim, B.Sc. LLB	09.03.57	27.01.77	01.06.79	27.01.77	17.09.92	DR	
5.	Tushar Kar, B.A.(H)	01.11.53	29.01.77	01.11.79	29.01.77	17.09.92	DR	
6.	N.K. Nath, B.Sc.	19.01.51	19.09.77	01.01.80	19.09.77	17.09.92	DR	
7.	M.K. Bose, B.Sc.	09.10.51	19.09.77	24.11.80	19.09.77	17.09.92	DR	
8.	A.K. Choudhury, B.A.(H)	01.06.53	19.09.77	13.12.80	19.09.77	17.09.92	DR	
9.	Kisholoy Das, B.A.	19.03.55	04.10.78	13.12.80	04.10.78	17.09.92	DR	
10.	Md. Joynul Abedin, B.Sc.(H)	28.09.53	04.10.78	13.12.80	04.10.78	12.03.93	DR	
11.	A. Bhattacharjee, B.Sc.(H)	01.03.56	25.09.78	13.12.80	25.09.78	12.03.93	DR	
12.	A. Chatterjee, B.Sc.(H)	01.04.55	04.10.78	13.12.80	04.10.78	12.03.93	DR	
13.	P. Sikdar, B.Sc.(H)	24.04.51	12.10.78	13.12.80	12.10.78	12.03.93	DR	
14.	B.K. Banerjee, B.Sc.(H)	26.02.56	30.09.78	13.12.80	30.09.78	12.03.93	DR	DRI, New Delhi
15.	S. Sharma, M.Sc.	31.03.52	25.11.78	13.12.80	25.11.78	07.06.93	DR	
16.	Jagadish Ch. Das-I B.A.	23.06.52	21.07.74	13.12.80	20.11.78	07.06.93	PR	
17.	K.K. Taneja, M.Sc.	09.01.55	08.03.79	01.04.81	08.03.79	07.06.93	DR	
18.	Pranay Kanti Deb, B.Com.	26.01.54	12.06.76	13.12.80	24.11.78	07.06.93	PR	
19.	D. Chattopadhyay, M.A.	01.03.55	25.04.79	10.09.81	25.04.79	07.06.93	DR	
20.	Arun Kr. Datta, B.A.	27.03.54	27.01.77	01.01.80	27.01.77	27.09.93	DR	
21.	Rameshwar Bhattacharjee, B.Sc(H)	29.01.53	22.01.77	01.01.80	22.01.77	27.09.93	DR	
22.	B.G. Mondal, B.Sc.	21.09.52	27.03.79	01.10.81	27.03.79	27.09.93	DR	NACEN, Kolkata
23.	S. Deb, B.Sc.	15.05.54	07.03.80	01.10.81	07.03.80	27.09.93	DR	
24.	B. Deb, H.S.L.C.	15.11.52	23.10.70	01.10.81	25.10.80	27.09.93	PR	
25.	T.M. Hartlong,(ST) B.A.	01.03.56	05.01.78	01.12.82	05.01.78	27.09.93	DR	
26.	N.C. Singh Singjam, (SC) B.Sc.	01.09.51	07.04.82	29.11.86	07.04.82	27.09.93	DR	
27.	Tapan Kr. Sarkar, (SC), B.Sc.	19.04.56	02.08.82	27.04.87	02.08.82	27.09.93	DR	
28.	M.S. Tyagi, B.Sc.	20.07.57	13.04.81	01.12.82	13.04.81	29.06.94	DR	
29.	J. Acharjee, B.Sc.	01.01.55	30.03.81	01.12.82	30.03.81	29.06.94	DR	
30.	A.K. Chaturvedi, M.A.	25.12.54	08.04.81	01.12.82	08.04.81	29.06.94	DR	Dy. Commr. Cus. SEZ, Vizag
31.	D.K. Verma, B.Sc.	16.06.55	10.06.81	01.12.82	10.06.81	29.06.94	DR	A.C. Cus SEZ, Vizag.
32.	Susmal Das, B.Sc.	02.01.56	23.05.81	01.12.80	23.05.81	29.06.94	DR	DG Vig. New Delhi
33.	K. Neog, B.Com.	11.06.55	30.03.81	01.12.82	30.03.81	29.06.94	DR	
34.	Jambu Lama, (ST) B.A.	12.04.55	09.06.81	05.03.86	09.06.81	29.06.94	DR	
35.	N.G. Barman, (ST), B.Sc.	27.12.54	30.03.81	13.03.86	30.03.81	29.06.94	DR	

01	02	03	04	05	06	07	08	09
36.	Rajoo Sonowal, (ST), B.A.	01.04.56	30.03.81	19.03.86	30.03.81	29.06.94	DR	Central Administrative Tribunal केन्द्रीय प्रशासनिक न्यायपाठ्यालय
37.	T. Tuankhanthang, (ST), B.Sc.	01.03.55	13.04.81	07.06.86	13.04.81	29.06.94	DR	
38.	P.S. Das, (SC), B.Com.	24.02.57	06.02.82	27.04.87	16.09.83	29.06.94	DR	
39.	James Guite, (ST)	07.11.59	06.02.82	07.10.85	06.02.82	08.06.2004	DR	
40.	Aswini Kr. Das, (SC), B.Com.	01.03.59	05.07.82	13.05.87	05.07.82	29.06.94	DR	
41.	P.K. Reang, (ST), B.A.	05.09.51	30.03.81	07.06.86	30.03.81	05.06.95	DR	
42.	P. Debnath, B.Sc.	02.02.56	01.04.82	07.06.86	01.04.82	05.06.95	DR	25 Oct 2011
43.	B.K. Deb, -II B.Com.	05.06.56	19.01.82	29.11.86	19.01.82	05.06.95	DR	
44.	Jahar Dey, B.A. (H)	01.09.57	02.09.82	29.11.86	02.09.82	05.06.95	DR	
45.	D. Bhattacharjee, B.A.	03.02.54	08.11.76	01.12.82	16.11.82	05.06.95	DR	
46.	Anshuman Chakraborty, B.Sc.	06.01.56	06.08.82	29.11.86	06.08.82	05.06.95	PR	
47.	J.L. Bhowmick, P.U.	26.12.53	18.02.76	01.12.82	16.11.82	05.06.95	DR	
48.	J.C. Das, - II (SC) B.Com.	01.09.54	19.01.82	13.05.87	19.01.82	05.06.95	PR	
49.	Arabinda Dutta, B.Sc.(H)	30.04.58	16.03.82	27.04.87	16.03.82	08.12.95	DR	
50.	S.R. Dhar, B.A.	08.05.53	09.02.76	01.12.82	16.11.82	08.12.95	DR	Dte of Enforcement, Kolkata
51.	D.R. Saha, M.A.	02.01.57	18.03.82	27.04.87	18.03.82	08.12.95	PR	
52.	R.K. Sarkar, M.Sc.	30.11.58	06.07.82	27.04.87	06.07.82	08.12.95	DR	
53.	Sukanta Das, B.Sc.	13.10.59	26.03.82	27.04.87	26.03.82	08.12.95	DR	
54.	Srijan Ganguly, B.Com.	01.08.55	13.02.76	01.12.82	16.11.82	08.12.95	DR	
55.	Biren Saikia, (ST) B.Sc.	01.12.55	19.01.82	27.04.87	19.01.82	08.12.95	PR	
56.	Subhrangshu Deb, M.Sc.	01.02.57	01.04.82	27.04.87	01.04.82	08.12.95	DR	
57.	Smt. N.M. Phukan, M.Sc.	01.03.56	26.02.82	27.04.87	26.02.82	08.12.95	DR	
58.	Abhijit Ghosh, B.Sc.	03.11.52	21.02.76	01.04.82	26.10.81	08.12.95	DR	
59.	Manoj Kr. Brahma, (ST) M.Sc.	09.02.55	12.07.82	13.05.87	12.07.82	08.12.95	PR	
60.	Gopal Ch. Das, (SC) BA(H), LLB	01.01.56	25.01.77	01.05.80	21.09.81	08.12.95	DR	
61.	Alok Chakraborty, B.Sc.	16.07.58	28.01.82	27.04.87	28.01.82	08.12.95	PR	
62.	N.M. Baishya, B.A.	20.10.57	01.04.82	27.04.87	01.04.82	21.03.96	DR	
63.	R.K. Sharma, B.A.	01.03.60	26.02.82	29.04.87	26.02.82	29.09.96	DR	
64.	Biswajit Bhattacharjee, Matric	30.06.56	20.06.76	01.12.82	16.11.82	29.09.96	PR	DG, Export Promotion, N/Delhi
65.	A.K. Saikia, M.Sc.	01.01.59	22.01.82	29.04.87	22.01.82	29.09.96	DR	
66.	Dipak Bhattacharjee, B.Sc.	16.08.57	22.01.82	29.04.87	22.01.82	29.09.96	DR	
67.	Padmeshwar Pegu, (ST) B.Sc.	31.01.56	08.04.82	13.05.87	08.04.82	29.09.96	DR	DG, Vig. Kolkata
68.	Priya Ram Barua, P.U.	01.02.51	02.11.70	01.12.82	16.11.82	21.06.97	PR	
69.	P.S. Purkayastha, -II, B.Sc.	01.12.56	24.03.82	13.05.87	24.03.82	21.06.97	PR	
70.	Ms. Purabi Dev Gupta B.A.	01.12.54	01.11.76	01.12.82	16.11.82	21.06.97	DR	
71.	Sachindra Nath Das, (SC), BA	02.12.55	06.05.77	01.08.82	23.09.81	21.06.97	PR	
72.	Pranab Kr. Sharma, B.Sc.	01.03.58	14.04.82	13.05.87	14.04.82	16.01.98	DR	
73.	Rathindra Bhattacharjee, HSLC	06.11.54	28.10.76	01.12.82	16.11.82	16.01.98	PR	
74.	Naba Kr. Barua (ST), B.Sc.	01.01.55	29.01.82	13.05.87	29.01.82	16.03.98	DR	
75.	B.B. Saikia, (ST), B.Sc.	12.09.52	31.08.82	13.05.87	31.08.82	20.06.98	DR	
76.	Smt. Melicia Synnah, (ST) M.A.	30.03.58	04.01.82	13.05.87	04.01.82	20.06.98	DR	
77.	M.M. Neog, (ST) B.Com.	01.01.56	02.04.82	13.05.87	02.04.82	20.06.98	DR	
78.	D.N. Doley, (ST) B.Com.	30.07.53	20.02.82	13.05.87	20.02.82	20.06.98	DR	



OFFICE OF THE CHIEF COMMISSIONER
CENTRAL EXCISE & CUSTOMS
SHILLONG ZONE
NORTH EASTERN REGION

ANNEXURE - C
By SPEED POST
HB
9/1

3rd Floor, Crescens Building, M.G. Road, Shillong - 793 001.
Phone : 0364-2500131. Fax : 0364-2224747

E-Mail: ccs@excise.nic.in EDECS: (zone18)

C.No. II(34)1/ET-I/2008/

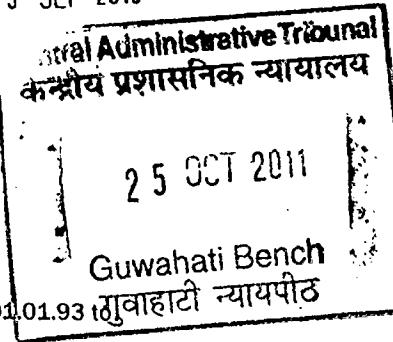
Dated: 09 SEP 2010

To

The Under Secretary (Ad.II.B)
Ministry of Finance,
Dept. of Revenue,
Central Board of Excise & Customs,
North Block,
New Delhi - 110 001.

Sir,

Subject : All India Seniority List of Supdt. of CE Promoted/Appointed from 01.01.93 to 31.12.97 - correction regd.



1. This is to inform you that on going through the All India Seniority List of Superintendent of Central Excise promoted/appointed from 01.01.93 to 31.12.97, as uploaded in the website, some anomalies in respect of Date of Birth, Date of Appointment as Inspector, Non inclusion of category i.e., whether SC/ST etc. have been perceived in respect of some of the Superintendents of this Zone. You are, therefore, requested to make necessary rectification as per Annexure-A enclosed.
2. There are names of some Superintendents still figuring in the Seniority List who have either Retired/Voluntarily Retired/Expired/Promoted/Terminated. The names of those Superintendents are enclosed herewith at Annexure-B for deletion from the Seniority List.
3. It may also be mentioned here that seniority of Shri James Gulte, Superintendent has been re-fixed in accordance with CAT, Guwahati's Judgment order dated 17.11.09, as such, he should be placed below Shri P.S. Das (SI.No. 896) and above Shri Aswini Kumar Das (SI.No. 897) of the Seniority List. The details of Shri James Gulte is enclosed and marked as Annexure-C for re-fixation.
4. Further, it is to inform you that there are 9(nine) Superintendents who have been promoted to the grade of Superintendent prior to 01.01.93 and their names obviously doesn't figure in the list. But, it is not known as to whether there is any discrepancy in any of the entries made against their names. Therefore, details of the above 9 (nine) officers are also forwarded herewith and marked as Annexure - D for verification. Deviation if any, found may be rectified and the same may be intimated to this office at the earliest.

This issues with the approval of Chief Commissioner, Central Excise & Customs, Shillong Zone.

Enclo: As above.

Yours faithfully,

L.S. Vanchhawng
(L.S. Vanchhawng)
Joint Commissioner (CCO)

Certified to be true copy
for
C. A. S. C.
1/1

ANNEXURE - 'A'

- 10 -

34

164/2011

Central A
केन्द्रीय प्रAdministrative Tribunal
नियन्त्रित संचालन

T 2011

Guwahati
गুৱাহাটী
Bench
যৌথ

Sl. No.	No. as per All India Seniority List	Name of the Officer S/Shrl	Action to be taken for correction
1.	112	Md. Joynul Abedin	Date of Birth to be corrected as <u>28.09.53</u> Instead of 28.01.53.
2.	114	A. Chatterjee	Date of Birth to be corrected as <u>01.04.55</u> Instead of 01.04.56
3.	578	R. Bhattacharjee	Date of Birth to be corrected as <u>29.01.53</u> Instead of 27.01.53.
4.	587	T.M. Hartlong (ST)	Date of appointment as Inspector to be corrected as <u>05.01.78</u> instead of 22.11.79
5.	895	T. Tuankhanthang	<u>ST category</u> is not mentioned against his name.
6.	1385	D. Bhattacharjee	Date of Birth to be corrected as 03.02.54 instead of 25.03.54.
7.	1704	Shubhrangshu Deb	Date of Birth to be corrected as <u>01.02.57</u> Instead of 01.03.57.
8.	1706	Abhiljit Ghosh	Date of appointment as Inspector to be corrected as <u>26.10.81</u> Instead of 16.11.82
9.	1707	Manoj Kr. Brahma	<u>ST category</u> is not mentioned against his name.
10.	1709	Gopal Ch. Das (SC)	Date of appointment as Inspector to be corrected as <u>21.09.81</u> instead of 16.11.82
11.	1834	A. Chakraborty	Date of Birth to be corrected as <u>16.07.58</u> Instead of 10.07.58.
12.	1835	N.M. Balshya	Date of Birth to be corrected as <u>20.10.57</u> Instead of 20.12.57.
13.	2064	Padmeshwar Pegu	<u>ST category</u> is not mentioned against his name.
14.	2876	Sachindranath Das	<u>SC category</u> is not mentioned against his name and Date of Birth to be corrected as <u>02.12.55</u> Instead of 01.12.55

11-13
35
ANNEXURE - 'B'

Sl. No.	Sl. No. as per All India Seniority List	Name of the Officer S/Shri	Remarks
1.	117	Sashidhar Pegu (ST)	Retired
2.	374	Dhirendra Nath	Retired
3.	375	Biren Ch. Patir (ST)	Promoted
4.	376	K.C. Sarkar	Retired
5.	377	Alexander Lywalt	Promoted/Expired
6.	378	Chandler Shullal	Retired
7.	380	R.C. Das	Retired
8.	381	Rupnath Pegu (ST)	Promoted
9.	383	K.C. Gogol	Retired
10.	384	R.C. Dey	Retired
11.	386	Kalparam Kachari	Retired
12.	387	Chalau Hauzel (ST)	Promoted
13.	388	Nanl Gopal Sen (SC)	Retired
14.	389	Alagri Swami (SC)	Retired
15.	582	Samindra Nath	Retired
16.	583	Gopal Ch. Paul	Retired
17.	584	Samir Chakraborty	Retired
*18.	881	N.C. Kataki	Retired
19.	882	D. Paul	Retired
20.	883	G.C. Sarkar	Retired
21.	892	Bapukan Patir (ST)	Retired
22.	894	Gobinda Thabah (ST)	Voluntarily Retired
23.	1708	P.R. Mullick (SC)	Retired
24.	2062	Amar Kr. Sinha	Voluntarily Retired
25.	2063	B.K. Baishing (ST)	Expired
26.	2872	Dinesh Mahanta	Terminated
27.	2875	Smt. R.M. Shabong (ST)	Retired

* Date of Birth of Shri N.C. Kataki was wrongly shown in the Seniority List. His Date of Birth is 08.04.50 and not 08.04.56 as shown in the Seniority List.

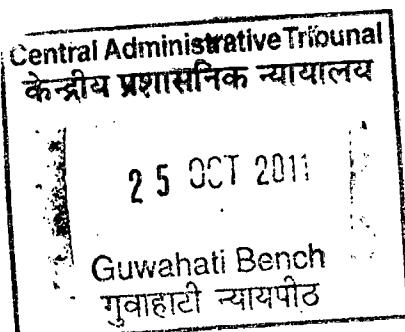
ANNEXURE - 'C'

Name, Whether SC/ST	Date of Birth	Date of Apptt. as Superintendent	Date of Apptt. as Inspector	Commissionerate
*JAMES GUITTE (ST)	07.11.59	08.06.04	06.02.82	SHILLONG.

* Above officer may be placed below Shri P.S. Das (Sl.No. 896) and above Shri Ashwini Kr. Das (Sl.No. 897)

ANNEXURE - 'D'

Sl. No.	Name, Whether SC/ST	Date of Birth	Date of Apptt. as Supdt.	Deemed Date	Date of Apptt. as Inspector
1.	D.K. Majumdar	23.01.51	17.09.92	-	27.01.77
2.	A.K. Dutta	01.02.53	17.09.92	-	27.01.77
3.	P.K. Singha Choudhury	01.02.51	17.09.02	-	20.01.77
4.	I.A. Hallim	09.03.57	17.09.92	-	27.01.77
5.	Tushar Kar	01.11.53	17.09.92	-	29.01.77
6.	N.K. Nath	19.01.51	17.09.92	-	19.09.77
7.	M.K. Bose	09.10.51	17.09.92	-	19.09.77
8.	A.K. Choudhury	01.06.53	17.09.92	-	19.09.77
9.	Kisalay Das	19.03.55	17.09.92	-	04.10.78



Copy

38
352
MOST URGENT
COURT MATTER

OFFICE OF THE CHIEF COMMISSIONER
CENTRAL EXCISE & CUSTOMS
SHILLONG ZONE
NORTH EASTERN REGION

3rd Floor, Crescens Building, M.G. Road, Shillong - 793 001.
Phone : 0364-2600131. Fax : 0364-2224747

E-Mail: ccshill@excise.nic.in EDECS: (zone18)

25 Oct

Guwahati Branch
T/1321-15413

C.No. II(34)1/ET-I/2009/

To

44867
The Deputy Secretary (Ad.II.B),
Ministry of Finance,
Dept. of Revenue,
Central Board of Excise & Customs,
North Block,
New Delhi - 110 001.

Dated:

11 MAR 2011

Sir,

Subject: All India Seniority List of Superintendent of CE Promoted/Appointed from 01.01.93 to 31.12.97 - regd.

Please refer to our letter under even No. 13291 dated 09.09.10 on the above subject. (Copy enclosed).

You are requested to intimate by Return Fax whether the seniority of Shri James Gulte, Superintendent has been rectified in the light of the CAT Guwahati's order dated 17.11.09 as per aforesaid letter and whether the same has been incorporated in the All India Seniority List of Superintendents in the departments website.

It is further informed that the date of appointment as Superintendent may be corrected as 29.06.94 instead of 08.06.04.

The matter is most urgent as Shri Gulte, Supdt. has filed a contempt petition in the CAT, Guwahati.

Enclo: As above.

Yours faithfully,

L.S. Vanchhawng
(L.S. Vanchhawng)
Additional Commissioner (CCO)

be some copy
H.Boror
C.O.S.C.

Certified to

18 APR 2011

CHIEF COMMISSIONER

Date of In 18.4.11 1515hr

Date of Out 18.4.11 1515hr

Sl. No. 15408

F. No. A-23018/9/2010-Ad.H-B

Government of India

Ministry of Finance

Department of Revenue

Central Board of Excise and Customs

Administration Section II B

Guwahati Bench

गुवाहाटी न्यायपीठ

25 FAX/SPEED POST

गुवाहाटी न्यायपीठ नियम तथा केन्द्रीय
उत्तर भूमि, उत्तर चान्दी नगर, गिरिधार जोन
में दो चीफ कॉमीशनर ऑफ कस्टम्स & नेटवर्क
एक्साइज, गुरुवार 18-04-2011, सम्पूर्ण जमान

New Delhi, the 8th April, 2011

All the Cadre Controlling Authorities under CBEC

Subject:- Corrections in the All India Seniority Lists of Superintendents of Central Excise
for the period from 01.01.1986 to 31.12.1992 and 01.01.1993 to 31.12.1997

Sir,

It has been observed that a number of representations are being received from various Cadre Controlling Authorities under CBEC individual officers with/without the specific recommendations/confirmation of information of the Cadre Controlling Authorities for carrying out corrections in the All India Seniority Lists (AISLs) of Superintendents of Central Excise for the period from 01.01.1986 to 31.12.1992 and 01.01.1993 to 31.12.1997.

2. The matter has been examined in the Board (CBEC) and it has been decided that the exercise of carrying out corrections in the AISLs for the above mentioned period in respect of personal particulars should no longer be kept open-ended. However, with a view to pre-empt possible litigations, it has been decided to invite representations from the concerned officers, as a last opportunity, for making corrections in the above said AISLs through the concerned CCAs.

3. All the Cadre Controlling Authorities are, therefore, requested to bring the above decision of the Board to the notice of all the Superintendents under their administrative control included in the AISLs for the period from 01.01.1986 to 31.12.1992 and 01.01.1993 to 31.12.1997 and forward such representations received from the individual officers along with the specific recommendations of the Cadre Controlling Authorities, supported by documentary evidence to the Board latest by 30.04.2011. Proposals received after the above cut-off date will not be entertained.

4. All the Cadre Controlling Authorities (CCAs) under CBEC may also send copies of proposals already referred to the Board but are still pending for carrying out corrections alongwith the proposal being submitted to the Board in pursuance of the decision mentioned para 3 above. It may please be noted that cases that form part of the consolidated proposal be submitted by the CCAs incorporating the representations from the individual officers response of the last opportunity being given and the cases pending with the CCAs/Board only be considered for carrying out corrections in the AISLs and no isolated cases which are included in the consolidated proposal will hence forth be considered.

Kindly acknowledge receipt of this letter.

Yours faithfully

(JOSEPH ANT
UNDER SECRETARY TO THE GOVT OF I
TELE: 1230

10696
18/04/11

Certified to be true copy
88800
C.O.S.C.

29/9/11
19/04/11

All enclosures

OFFICE OF THE DEPUTY COMMISSIONER
CUSTOMS DIVISION : IMPHAL
New Checkon Road, Opp. Palace Gate, Imphal East, Manipur-795 001
Tel # 0385-2444398/ 2442838: Fax # 0385-2444398

Central Administrative Tribunal
केन्द्रीय प्रशासनिक न्यायालय

25 Oct 11

Guwahati Bench
गुवाहाटी न्यायालय

ORDER

Dated, Imphal the 22nd March 2011

In pursuance of Estt. Order No. 49/2010 dated Shillong the 18th February, 2010 of the Commissioner, Office of the Commissioner of Central Excise, North Eastern Region, Shillong communicated under letter C.No.II(3)2/ET-III/2005/3161-79 dated 19th February, 2010 Shri James Cuile, Superintendent, Customs Division, Imphal has been promoted notionally to the grade of Superintendent Group 'B' w.e.f. 29.06.1994 and his pay will be fixed notionally w.e.f. 29.06.1994 but he is not entitled for any arrears of his pay as he did not work in the 29.06.1994 but he is not entitled for any arrears of his pay as he did not work in the 29.06.1994. Accordingly, his pay has been fixed as shown below :-

Pre Revised Scale	(1) Inspector scale - 1640-60-2600-75-2900 (2) Supdt. Scale - 2000-60-2300-75-3200	Rs. 2,180/- Rs. 60/-
Pay as on 29.06.1994	-	Rs. 2,300/-
Add 01(one) increment on lower scale	-	Rs. 2,300/-
Pay fixed in the next higher stage in the pay scale of Rs. 2000-60-2300-75-3200 w.e.f. 29.06.1994 with D.N.I. on 01.02.1995	-	Rs. 2,375/- Rs. 2,450/- Rs. 2,525/-
Pay on 01.02.1995	-	Rs. 2,375/-
Pay on 01.02.1996	-	Rs. 2,450/-
Pay on 01.02.1997	-	Rs. 2,525/-
5 th Central Pay Commission (RP) Rules 1997	2000-60-2300-75-3200	
Existing Scale	6500-200-10500	Rs. 2,375/-
Corresponding Scale	-	Rs. 3,515/-
(a) Existing pay as on 01.01.1996	-	Rs. 100/-
(b) D.A. as on 01.01.1996 (148 % of basic pay)	-	Rs. 238/-
(c) I Instalment of I.R.	-	Rs. 6,228/-
II Instalment of I.R. (10 % of basic pay)	-	Rs. 950/-
1. Total existing emoluments (a) to (c)	-	Rs. 7,178/-
2. 40 % of basic pay in existing scale	-	
Total of items 1 and 2	-	Rs. 7,300/-
Revised Pay fixed under sub- rule w.e.f. 01.01.1996	-	Rs. 7,500/-
Pay on 01.02.1996	-	Rs. 7,700/-
Pay on 01.02.1997	-	Rs. 7,900/-
Pay on 01.02.1998	-	Rs. 8,100/-
Pay on 01.02.1999	-	Rs. 8,300/-
Pay on 01.02.2000	-	

Contd on Page "2"

Certified to be true copy
ABUON
C. O. S. C.

Page "2" C

Pay on 01.02.2001 - - - - - Rs. 8,500/-
 Pay on 01.02.2002 - - - - - Rs. 8,700/-
 Pay on 01.02.2003 - - - - - Rs. 8,900/-
 He has been granted 1st Assured Career Progression Scheme w.e.f. 09.08.99 vide Esst. Order No. 56/2004 dated 31.03.2004 communicated under C.No.II(24)1/ET-1/99/9776-95 dated 02.04.2004 His pay as on 09.08.1999 in the pay scale of Rs. 6500 -200-10500 is Rs. 8,100/-

Pay fixed in the next higher stage in the pay scale of Rs. 7500-250-12000/- under FR 22(1)(a)(1) = Rs. 8,500/- w.e.f. 09.08.1999 with D.N.I. on 01.02.2000

Pay on 01.02.2000	- - - - -	Rs. 8,500/-
Pay on 01.02.2001	- - - - -	Rs. 8,750/-
Pay on 01.02.2002	- - - - -	Rs. 9,000/-
Pay on 01.02.2003	- - - - -	Rs. 9,250/-
Pay on 01.02.2004	- - - - -	Rs. 9,500/-
Pay on 01.02.2005	- - - - -	Rs. 9,750/-
Pay on 01.02.2006	- - - - -	Rs. 10,000/-
		Rs. 10,250/-

Upgradation of pay scale in the grade of Superintendent vide Ministry's OM F.No.6/37/989-100 dated 21.04.2004

Old Scale	- - - - -	7500-250-12000
New Scale	- - - - -	8000-275-13500

Pay as on 21.04.2004

Pay fixed in new scale w.e.f. 01.02.05 with DNI on 01.02.2006	- - - - -	Rs. 9,750/-
		Rs. 10,200/-

Pay on 01.02.2005

Pay on 01.02.2006	- - - - -	Rs. 10,200/-
		Rs. 10,475/-

6th Central Pay Commission (RP) Rules 2008

(a) Basic Pay on 01.01.2006	- - - - -	Rs. 10,200/-
(b) Dearness Pay (50 % of basic pay)	- - - - -	Rs. 5,100/-
(c) Dearness Allowances (24 %)	- - - - -	Rs. 3,672/-
(d) Total emoluments	- - - - -	Rs. 18,972/-

Pay fixed on 01.01.2006

Pay on 06.02.2006	(Grade Pay)	- - - - -	Rs. 18,980/-
	(Grade Pay)	- - - - -	Rs. 4,800/-
	(Grade Pay)	- - - - -	Rs. 18,980/-
			Rs. 5,400/-

Shri James Guite, Superintendent, Customs Division, Imphal has been granted 2nd Financial upgradation under Assured Career Progression Scheme vide Esst. Order No. 58/2006 dated 09.06.2006 communicated under letter C.No.II(24)ET-1/2004/18964-19013 dated 12.06.2006. Accordingly, he has been granted 02(two) increments on 01.07.2006

Contd. on Page "3"

- 17 - 41

FAX NO. :

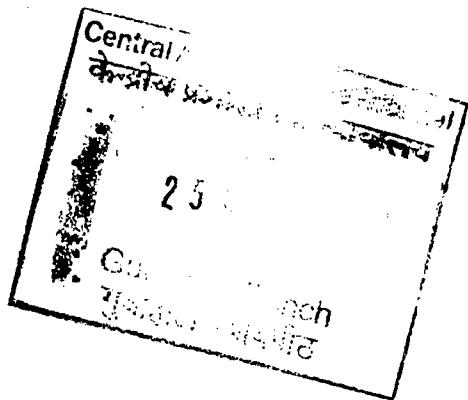
Mar. 24 2011 11:59AM P3/24/11

6A

Attention:-

Page "3"

Pay on 01.07.2006	-	-	Rs. 20,440/-	Rs. 5,400/-
Pay on 01.07.2007	-	-	Rs. 21,220/-	Rs. 5,400/-
Pay on 01.07.2008	-	-	Rs. 22,020/-	Rs. 5,400/-
Pay on 01.07.2009	-	-	Rs. 22,850/-	Rs. 5,400/-
Pay on 01.07.2010	-	-	Rs. 23,700/-	Rs. 5,400/-



Sd/-

(H. Soikhanthang)
DEPUTY COMMISSIONER
CUSTOMS DIVISION : IMPHAL.

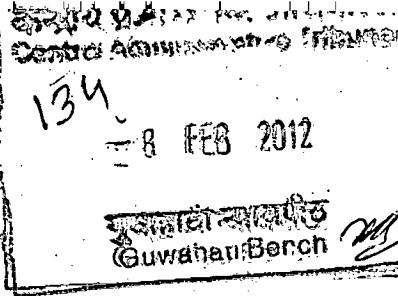
C.No.II(24)1/Estd/Fixation/CUS/ACI/2010/

Dated:- 23/3/11

Copy forwarded for information and necessary action to :-

- ✓ 1. The Commissioner, Customs (Preventive) North Eastern Region, Shillong.
2. The Pay & Accounts Officer, Customs & Central Excise, Shillong.
3. The Assistant Chief Accounts Officer, Customs Hqrs. Shillong.
4. Shri _____ for information.
5. Bill Section, Customs Division, Imphal.
6. Service Book of person concerned.

23/3/11
(H. Memcha Devi)
ADMINISTRATIVE OFFICER
CUSTOMS DIVISION : IMPHAL.



IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: GUWAHATI BENCH
GUWAHATI

Contempt Petition No.48/2010

In OA No. 229/2009

Shri James Guite, Superintendent

.....Petitioner

-Vs-

Shri V. Sridhar & Ors

.....Respondents/Alleged
Contemnors

एस. शीर्मिक्स. भोव्हमिक
ग्राम्यकान्ति अधिकारी
सेवा भवन, गुवाहाटी
सेवा भवन, गुवाहाटी
Service-Tax Division, Guwahati
C.G.C.

Filed by
the Respondents
through Mr. Saebirha Bara
8-2-2012
C.G.C.

IN THE MATTER OF

Written Statement on behalf of all the
Respondents

WRITTEN STATEMENT

I, Sri Subinoy Bhowmik, son of Late Sushil Kr. Bhowmik, aged about 56 years, resident of Bhangagarh, Guwahati do hereby solemnly affirm and state as follows-

1. That I am at present working as the Deputy Commissioner, Service Tax, Guwahati Division and I am competent to and authorized to file and swear this affidavit on behalf of all the respondents.
2. That I perused the Contempt Petition and understood the contents thereof. I do not admit any of the allegations/averments which are not borne out by records. All the allegations/averments which are not specifically admitted hereinafter shall be deemed as denied by the deponent.
3. That in regard to the statements made in paragraphs 1,2,4 and 5 of the petition, the deponent has no comment to make thereon as those are mostly matters of records. However, the deponent does not admit anything inconsistent with and/or contrary to records.

Received
08/02/12

19-2-1
8 FEB 2012সামাজিক
Guwahati Bench

4. That in regard to the statements made in paragraph 3 of the petition, the deponent begs to state that the contention of the applicant is not correct. On receipt of the order dated 17.11.2009 passed by the Hon'ble CAT, Guwahati Bench, process was initiated for notional promotion of the applicant w.e.f. 29.6.1994 and accordingly the Estt. Order No.49/2010 was issued on 18.2.2010.

A copy of the Estt. Order No.49/2010 dated 18.2.2010 is
annexed herewith and marked as Annexure-1

5. That in regard to the statements made in paragraph 6 and 7 of the petition, the deponent begs to state that on receipt of the order dated 17.11.2009 passed by the Hon'ble CAT, Guwahati Bench, necessary correction have been made which is evident in the Seniority List as on 10.6.2010 but the same has not yet been uploaded in the departmental website. The Central Board of Excise & Customs (CBEC) has also been intimated vide letter No.II(34)1/ET-I/2008/13291 dated 09.09.2010 for re-fixation of seniority and subsequently reminder has also been sent for necessary rectification in the All India Seniority List of the Superintendents.

A copy of the letter No. II(34)1/ET-I/2008/13291 dated
09.09.2010 is annexed herewith and marked as Annexure-2

In compliance to the Judgment dated 17.11.2009 passed by the Hon'ble CAT, Guwahati Bench, in O.A. No.229/2009 filed by Shri James Guite, Superintendent, Central Excise, the Commissionerate of Central Excise, Shillong, issued order for promotion of Shri James Guite notionally w.e.f. 29.6.94 vide Estt. Order No.49/2010 dated 18.02.2010. Consequently, the CBEC vide Office Memorandum of F.No.A-23018/9/2010-AdII-B dated 04.11.2011 has decided to incorporate the name of Shri James Guite at S. No.896A i.e below Shri P.S. Das (at S. No.896) and above Shri Aswini Kr. Das (at S.No.897) in the All India Seniority List of the Superintendents of Central Excise for the period from 01.01.93 to 31.12.1997.

A copy of the Office Memorandum of F.No.A-23018/9/2010-
AdII-B dated 04.11.2011 is annexed herewith and marked as
Annexure-3

Subinoy Bhowmick

एम. भौमिक/S. Bhowmick
उपायुक्त/Dy. Commissioner
सेवा-कर विभाग, सामाजिक
Service-Tax Division, Guwahati.

- 3 - 20

23.3.2012

100

So far as fixation of pay w.e.f. 29.06.1994 is concerned, the fixation has been given effect to vide
order dated 22.03.2011 communicated vide letter C.No.II(24)1/Estd/Fixation/Cus/ACI/2010/730
dated 23.3.2011.

A copy of the letter No. C.No.II(24)1/Estd/Fixation/Cus/ACI
/2010/730 dated 23.3.2011, is annexed herewith and marked
as Annexure-4

6. That in regard to the statements made in para-8 of the petition, the deponent begs to state that the question of willful and deliberate non-compliance of the order dated 17.11.2009 passed by the Hon'ble CAT, Guwahati Bench, is factually incorrect, as this office has taken all possible steps to implement the order in true spirit which is evident from the above submissions.

Debinaloy Bhowmick

एस. भौमीक/ S. Bhowmick
उपायकर्ता/Dy Commissioner
सेवा भवन, गुवाहाटी
Service-Tax Division, Guwahati.

— 4 — 21

AFFIDAVIT

८ FEB 2012

गुवाहाटी न्यायपीठ Guwahati Bench

I, Sri Subinoy Bhowmik, son of Late Sushil Kr. Bhowmik aged about 56 years, presently working as the Deputy Commissioner, Service Tax, Guwahati Division do hereby solemnly affirm and declare that the statements made in paras.....12 and 3.....of this written statement are true to my knowledge and those made in paras.....4, 5..... being the matter of records are true to my information and derived therefrom which I believe to be true and rest are my humble submissions made before this Hon'ble Tribunal.

And I sign this verification on this 19th day of January, 2012
at Guwahati.

DEPONENT

Subinoy Bhowmik

एस. भौमीक/S. Bhowmick
उपायुक्त/Dy. Commissioner
सेवा-कर निधन, गुवाहाटी
Service-Tax Division, Guwahati.

5/22

Government of India
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
OFFICE OF THE COMMISSIONER OF CENTRAL EXCISE
MORELOW COMPOUND M.G. ROAD
Shillong - 793 001

Tel. + 91-0364-2504480/ 2223030

E-Mail: cexshill@excise.nic.in

EDECS: com06

ESTABLISHMENT ORDER NO. 49/2010
DATED SHILLONG THE 18TH FEBRUARY 2010

Subject: - Establishment promotion, transfer and posting in the grade of Superintendent Gr. 'B'.
- order regarding.

Shri. James Guite, Superintendent of Central Excise and Customs is hereby promoted notionally to the grade of Superintendent Gr. 'B' w.e.f 29.06.94 and his pay will be fixed notionally w.e.f 29.06.94 but he is not entitled for any arrears of pay as he did not work in the higher capacity as Superintendent w.e.f. 29.06.94.

The seniority in respect of Shri. James Guite will be placed below Shri. Partha Sarathi Das and above Shri. Aswini Kumar Das.

S. Baruah
(S.R. BARUAH)
COMMISSIONER

Dated : 19 FEB 2010

C.No.II(3)2/ET-III/2005

1/61-79

Copy forwarded for information and necessary action to:-

1. The Joint Secretary(Admin), Central Board of Excise and Customs, North Block, New Delhi - 110 002.
2. The Chief Commissioner, Customs and Central Excise, Shillong Zone, 'CRESCENS' Building, M.G. Road, Shillong - 1.
3. The Under Secretary (AD.II B), Central Board of Excise and Customs, New Delhi.
4. The Commissioner, Customs (Preventive), NER, Shillong.
5. The Commissioner, Central Excise, Dibrugarh/Guwhati/Shillong.
6. The Joint Commissioner, Customs (Preventive), NER, Shillong.
7. The Assistant Commissioner (P&V), Central Excise, Dibrugarh.
8. The Deputy/Assistant Commissioner, Imphal Customs Division. Copy meant for the concerned officer is enclosed.
9. The PAO, Customs & Central Excise, Shillong.
10. Accounts/Personnel Appraisal Cell/CIU-Vigilance Branch/Computer Cell/Personnel Litigation Cell, Central Excise Hqrs. Shillong.
11. Shri. James Guite, Superintendent for compliance.
12. The General Secretary Group 'B' Superintendents' Association, Customs & Central Excise, Shillong.
13. Guard File.

L.S. Vanchhawng
(L.S. VANCHHAWNG)
JOINT COMMISSIONER (P&V)

Ministry of Finance, Department of Revenue, Govt. of India,
North Block, New Delhi-110 001.

Debinao Bhowmik

एस. भीमीक/ S. Bhowmick
उपायकर्ता/Deputy Commissioner
सेक्रेटरी/Secretary
सेक्रेटरी/Secretary, Guwahati.



- 6 - 23 - **ANNEXURE-2** *90* *109*
BY SPEED POST *16*

OFFICE OF THE CHIEF COMMISSIONER
CENTRAL EXCISE & CUSTOMS
SHILLONG ZONE
NORTH EASTERN REGION

3rd Floor, Crescens Building, M.G. Road, Shillong - 793 001.
Phone : 0364-2500131. Fax : 0364-2224747

E-Mail: coshill@excise.nic.in EDECS: (zone18)

C.No. II(34)1/ET-I/2008/

Dated: 09 SEP 2010

To

The Under Secretary (Ad.II.B)
Ministry of Finance,
Dept. of Revenue,
Central Board of Excise & Customs,
North Block,
New Delhi - 110 001.

Sir,

Subject : All India Seniority List of Supdt. of CE Promoted/Appointed from 01.01.93 to 31.12.97 - correction regd.

1. This is to inform you that on going through the All India Seniority List of Superintendent of Central Excise promoted/appointed from 01.01.93 to 31.12.97, as uploaded in the website, some anomalies in respect of Date of Birth, Date of Appointment as Inspector, Non inclusion of category i.e., whether SC/ST etc. have been perceived in respect of some of the Superintendents of this Zone. You are, therefore, requested to make necessary rectification as per Annexure-'A' enclosed.

2. There are names of some Superintendents still figuring in the Seniority List who have either Retired/Voluntarily Retired/Expired/Promoted/Terminated. The names of those Superintendents are enclosed herewith at Annexure-'B' for deletion from the Seniority List.

3. It may also be mentioned here that seniority of Shri James Gulte, Superintendent has been re-fixed in accordance with CAT, Guwahati's Judgment order dated 17.11.09, as such, he should be placed below Shri P.S. Das (Sl.No. 896) and above Shri Aswini Kumar Das (Sl.No. 897) of the Seniority List. The details of Shri James Gulte is enclosed and marked as Annexure-'C' for rectification.

4. Further, it is to inform you that there are 9(nine) Superintendents who have been promoted to the grade of Superintendent prior to 01.01.93 and their names obviously doesn't figure in the list. But, it is not known as to whether there is any discrepancy in any of the entries made against their names. Therefore, details of the above 9 (nine) officers are also forwarded herewith and marked as Annexure -'D' for verification. Deviation if any, found may be rectified and the same may be intimated to this office at the earliest.

This issues with the approval of Chief Commissioner, Central Excise & Customs, Shillong Zone.

Enclo: As above.

Yours faithfully,

L.S. Vanchhawng
(L.S. Vanchhawng)
Joint Commissioner (CCO)

Subirajyoti Bhowmick

एस. भौमीक/S. Bhowmick
उपायुक्त/Dy. Commissioner
सेवा-कर विभाग, गुवाहाटी
Service-Tax Division, Guwahati.

ANNEXURE - 'B'

Sl. No.	Sl. No. as per All India Seniority List	Name of the Officer S/Shri	Remarks
1.	117	Sashidhar Pegu (ST)	Retired
2.	374	Dhirendra Nath	Retired
3.	375	Biren Ch. Patir (ST)	Promoted
4.	376	K.C. Sarkar	Retired
5.	377	Alexander Lywalt	Promoted/Expired
6.	378	Chandler Shullal	Retired
7.	380	R.C. Das	Retired
8.	381	Rupnath Pegu (ST)	Promoted
9.	383	K.C. Gogol	Retired
10.	384	R.C. Dey	Retired
11.	386	Kalparam Kachari	Retired
12.	387	Chalau Hauzel (ST)	Promoted
13.	388	Nanl Gopal Sen (SC)	Retired
14.	389	Alagri Swami (SC)	Retired
15.	582	Samindra Nath	Retired
16.	583	Gopal Ch. Paul	Retired
17.	584	Samir Chakraborty	Retired
*18.	881	N.C. Kataki	Retired
19.	882	D. Paul	Retired
20.	883	G.C. Sarkar	Retired
21.	892	Bapukan Patir (ST)	Retired
22.	894	Gobinda Thabah (ST)	Voluntarily Retired
23.	1708	P.R. Mullick (SC)	Retired
24.	2062	Amar Kr. Sinha	Voluntarily Retired
25.	2063	B.K. Balishing (ST)	Expired
26.	2872	Dinesh Mahanta	Terminated
27.	2875	Smt. R.M. Shabong (ST)	Retired

- Date of Birth of Shri N.C. Kataki was wrongly shown in the Seniority List. His Date of Birth is 08.04.50 and not 08.04.56 as shown in the Seniority List.

ANNEXURE - 'C'

Name, Whether SC/ST	Date of Birth	Date of Apptt. as Superintendent	Date of Apptt. as Inspector	Commissionerate
*JAMES QUITE (ST)	07.11.59	08.06.04	06.02.82	SHILLONG.

- Above officer may be placed below Shri P.S. Das (Sl.No. 896) and above Shri Ashwini Kr. Das (Sl.No. 897)

Subirnay Bhowmik

एस. भौमीक/S. Bhowmick
उपायुक्त/Dy. Commissioner
सेवा-कर विभाग, मुख्यमंत्री
Service-Tax Division, Guwahati.

1808
8/11/11

F.No.A-23018/9/2010-Ad.II-B
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise and Customs
Ad.IIB Section

105
25
1012
Guwahati Branch
New Delhi, the 4th November, 2011

OFFICE MEMORANDUM

Subject:- Correction in the All India Seniority List(AISL) of Superintendents of Central Excise for the period from 01.01.1993 to 31.12.1997 in respect of Shri James Guite, Shillong Zonal office of Central Excise

The undersigned is directed to say that in compliance to the Judgement dated 17.11.2009 passed by the Hon'ble C.A.T, Guwahati Bench in O.A.No.229/2009 filed by Shri James Guite, Superintendent, Central Excise, the Commissionerate of Central Excise, Shillong issued order for promotion of Shri James Guite notionally w.e.f. 20.06.04 vide Rett Order No 49/2010 dated 18.02.2010. Consequently, it has been decided with the approval of the competent authority to incorporate the name of Shri James Guite at S.No.896-A i.e. below Shri P.S. Das (at S.No.896) and above Shri Aswini Kr. Das (at S.No.897) in the All India Seniority List (AISL) of Superintendents of Central Excise for the period from 01.01.1993 to 31.12.1997.

2. Necessary corrections may be carried out in the All India Seniority List of Superintendents of Central Excise promoted/appointed from 01.01.1993 to 31.12.1997 posted in the official website of CBEC.


(JOSEPH ANTONY)

UNDER SECRETARY TO THE GOVT. OF INDIA

DG, Directorate General of Systems & Data Management, 4th & 5th Floor, Samrat Hotel, Chanakyapuri, New Delhi-110021.

Copy to :-

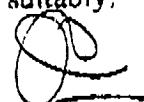
(i) The Under Secretary, Ad.II Section for necessary action.

(ii) The Under Secretary, Ad.III.A. Section for information.

(iii) DG, HRD with the request to delete the name of Shri James Guite, Superintendent, Central Excise Shillong Commissionerate appearing at S.No.1841 in the draft AISL of Superintendents of Central Excise for the period from 01.01.1998 to 31.12.2006.

(iv) The Commissioner of Central Excise, Morelly Compound, M.G.Road, Shillong-793001 w.r.t. their letter C.No.1(10)/PLC/CAT/STI/11/6535-36 dated 20.10.2011 with the request that Shri James Guite may be informed suitably.

(v) Office order folder



(JOSEPH ANTONY)
UNDER SECRETARY TO THE GOVT. OF INDIA

Subir Bhowmik

OFFICE OF THE DEPUTY COMMISSIONER
CUSTOMS DIVISION : IMPHAL
New Checkon Road, Opp. Palace Gate, Imphal East, Manipur-795 001
Tel # 0385-2444398/ 2442838: Fax # 0385-2444398

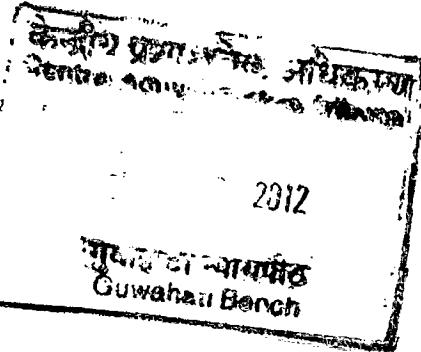
ORDER

Dated, Imphal the 22nd March 2011

In pursuance of Estt. Order No. 49/2010 dated Shillong the 18th February, 2010 of the Commissioner, Office of the Commissioner of Central Excise, North Eastern Region, Shillong communicated under letter C.No.II(3)2/ET-IIU/2005/3161-79 dated 19th February, 2010 Shri James Guite, Superintendent, Customs Division, Imphal has been promoted notionally to the grade of Superintendent Group 'B' w.e.f. 29.06.1994 and his pay will be fixed notionally w.e.f. 29.06.1994 but he is not entitled for any arrears of his pay as he did not work in the higher capacity as Superintendent w.e.f. 29.06.1994. Accordingly, his pay has been fixed as shown below :-

Pre Revised Scale	(1) Inspector scale - 1640-60-2600-75-2900 (2) Supdt. Scale - 2000-60-2300-75-3200	Rs. 2,180/- Rs. 60/-
Pay as on 29.06.1994		
Add 01(one) increment on lower scale		Rs. 2,300/-
Pay fixed in the next higher stage in the pay scale of Rs. 2000-60-2300-75-3200 w.e.f. 29.06.1994 with D.N.I. on 01.02.1995		Rs. 2,375/-
Pay on 01.02.1995		Rs. 2,450/-
Pay on 01.02.1996		Rs. 2,525/-
Pay on 01.02.1997		
5 th Central Pay Commission (RP) Rules 1997	Existing Scale - 2000-60-2300-75-3200	
Existing Scale	6500-200-10500	Rs. 2,375/-
Corresponding Scale		Rs. 3,515/-
(a) Existing pay as on 01.01.1996		Rs. 100/-
(b) D.A. as on 01.01.1996 (148 % of basic pay)		Rs. 238/-
(c) I Instalment of I.R.		Rs. 6,228/-
II Instalment of I.R. (10 % of basic pay)		Rs. 950/-
1. Total existing emoluments (a) to (c)		Rs. 7,178/-
2. 40 % of basic pay in existing scale		
Total of items 1 and 2		Rs. 7,300/-
Revised Pay fixed under sub- rule w.e.f. 01.01.1996		Rs. 7,500/-
Pay on 01.02.1996		Rs. 7,700/-
Pay on 01.02.1997		Rs. 7,900/-
Pay on 01.02.1998		Rs. 8,100/-
Pay on 01.02.1999		Rs. 8,300/-
Pay on 01.02.2000		

Contd on Page "2"



Subir Bhowmik
एस. शीर्मिक/S. Bhowmick
उपायकर्ता/Dy. Commissioner
सेवा-कर विभाग, गुवाहाटी
Service-Tax Division, Guwahati.

Page "2"

Pay on 01.02.2001	Rs. 8,500/-
Pay on 01.02.2002	Rs. 8,700/-
Pay on 01.02.2003	Rs. 8,900/-

He has been granted 1st Assured Career Progression Scheme w.e.f. 09.08.99 vide Estt. Order No. 56/2004 dated 31.03.2004 communicated under C.No.II(24)I/ET-1/99/9776-95 dated 02.04.2004 His pay as on 09.08.1999 in the pay scale of Rs. 6500 -200-10500 is Rs. 8,100/-

Pay fixed in the next higher stage in the pay scale of Rs. 7500-250-12000/- under FR 22(1)(a)(1) = Rs. 8,500/- w.e.f. 09.08.1999 with D.N.I. on 01.02.2000

Pay on 01.02.2001	Rs. 8,750/-
Pay on 01.02.2002	Rs. 9,000/-
Pay on 01.02.2003	Rs. 9,250/-
Pay on 01.02.2004	Rs. 9,500/-
Pay on 01.02.2005	Rs. 9,750/-
Pay on 01.02.2006	Rs. 10,000/-

Upgradation of pay scale in the grade of Superintendent vide Ministry's OM F.No.6/37/989-100 dated 21.04.2004

Old Scale	7500-250-12000
New Scale	8000-275-13500

Pay as on 21.04.2004

Pay fixed in new scale w.e.f. 01.02.05 with DNI on 01.02.2006	Rs. 9,750/-
	Rs. 10,200/-

Pay on 01.02.2005	Rs. 10,200/-
Pay on 01.02.2006	Rs. 10,475/-

6th Central Pay Commission (RP) Rules 2008

(a) Basic Pay on 01.01.2006	Rs. 10,200/-
(b) Dearness Pay (50 % of basic pay)	Rs. 5,100/-
(c) Dearness Allowances (24 %)	Rs. 3,672/-
(d) Total emoluments	Rs. 18,972/-

Pay fixed on 01.01.2006

Pay on 06.02.2006 (Grade Pay)	Rs. 18,980/-
	Rs. 4,800/-
	Rs. 18,980/-
	Rs. 5,400/-

Shri James Guite, Superintendent, Customs Division, Imphal has been granted 2nd Financial upgradation under Assured Career Progression Scheme vide Estt. Order No. 58/2006 dated 09.06.2006 communicated under letter C.No.II(24)ET-1/2004/18964-01.07.2006. Accordingly, he has been granted 02(two) increments on

Contd. on Page "3"

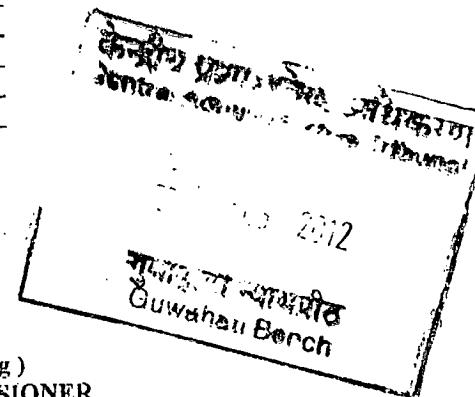
Subinoy Bhowmik

एस. भौमीक/ S. Bhowmick
उपायुक्त/Dy. Commissioner
सेवा-कर विभाग, गृथालाटी
Service-Tax Division, Guwahati.

Attention

Page "3"

Pay on 01.07.2006	Rs. 20,440/-	Rs. 5,400/-
Pay on 01.07.2007	Rs. 21,220/-	Rs. 5,400/-
Pay on 01.07.2008	Rs. 22,020/-	Rs. 5,400/-
Pay on 01.07.2009	Rs. 22,850/-	Rs. 5,400/-
Pay on 01.07.2010	Rs. 23,700/-	Rs. 5,400/-



(H. Soikhanthang)
DEPUTY COMMISSIONER
CUSTOMS DIVISION : IMPHAL.

C.No.II(24)1/Estd/Fixation/CUS/ACI/2010/ 730

Dated:- 23/3/11

Copy forwarded for information and necessary action to :-

- ✓ 1. The Commissioner, Customs (Preventive) North Eastern Region, Shillong.
- 2. The Pay & Accounts Officer, Customs & Central Excise, Shillong.
- 3. The Assistant Chief Accounts Officer, Customs Hqrs. Shillong.
- 4. Shri _____ for information.
- 5. Bill Section, Customs Division, Imphal.
- 6. Service Book of person concerned.

23/3/11
 (H. Memcha Devi)
ADMINISTRATIVE OFFICER
CUSTOMS DIVISION : IMPHAL.

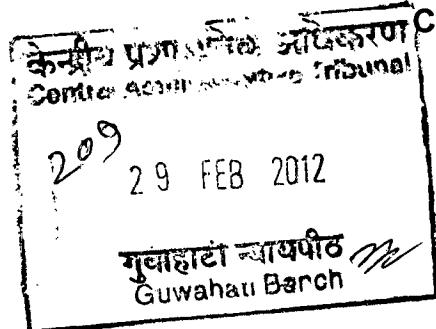
S. Bhowmick

एस. श्रीमीक/स. Bhowmick
 उपायुक्त/Dy. Commissioner
 सेवा-कर विभाग, गुवाहाटी
 Service-Tax Division, Guwahati.

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

GUWAHATI BENCH: GUWAHATI

(An application under Section 17 of the Administrative Tribunal Act, 1985)



CONTEMPT PETITION No. 48 /2010

In O.A No. 229 /2009

In the matter of:

James Guite
 Presently posted at Sonari Range
 Post Office – Sonari,
 District-Sibsagar, Assam.

..... Contempt Petitioner.

-Versus-

1. Shri V.Sridhar & Ors.... Respondents/
Alleged contemnors.

-And-

In the matter of:

Counter reply filed by the petitioner against
 the written statement submitted by the
 respondents/ alleged contemnors.

Received
 S. Boror
 C. C. S. C.
 29-2-2012

The humble petition of the above named petitioner.

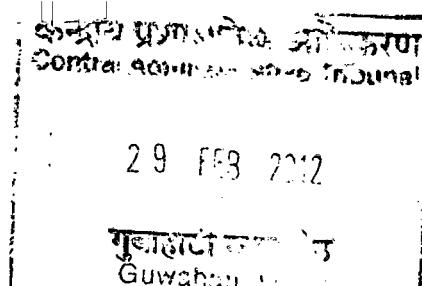
Most respectfully sheweth:-

1. That the petitioner has carefully gone through the written statement filed by the respondents and understood the contents thereof. The respondents have filed two written statements, one in the year 2011 and the other one in the year 2012, more or less reiterating the same thing.
2. That the petitioner would like to draw the kind attention of the Hon'ble Tribunal about the fact that this contempt petition was filed in the year 2010 praying for initiation of a contempt proceeding against the alleged contemnors for non-compliance of the order dated 17.11.2009 passed in O.A.No. 229 of 2009, but it is abundantly clear from the two written statements that the respondents are

Filed by the applicant
 through L. Datta, advocate
 on 29.02.2012

James Guite

29 FEB 2012



willfully and deliberately delaying the matter (i.e correction of the seniority-list of superintendent (Central Excise) in All India level) unnecessarily, causing serious prejudice to the petitioner by affecting his future promotion prospect.

3. That the petitioner begs to state that the respondents have all along made a statement in their written statement that the CBEC vide its office memorandum dated 04.11.2011 has decided to incorporate the name of Shri James Guite (the petitioner) at sl. No. 896 A i.e below Shri P.S.Das and above Shri Aswani r. Das (at sl. No. 897) in All India seniority list of Superintendents. But till date the respondents have not done it in black and white which is a clear violation of the Hon'ble Tribunal's order dtd. 17.11.2009. The seniority list as on 1.1.93 to 31.12.97 does not show any rectification to this effect.
4. That the petitioner finding no response from the authorities, even after filing the contempt petition, submitted representation to the Deputy Commissioner, Custom Division, Imphal on 17.11.2011 praying to initiate immediate remedial action as he is in the zone of consideration for promotion to the next higher rank of Asstt. Commissioner enclosing all the relevant documents thereto.

Copy of the representation dated 17.11.2011 is enclosed as
Annexure- A.

5. That with regard to the statements made in paragraph 4, 5 and 6 of the written statements, the petitioner begs to state that the respondents have admitted that they have already decided to carry out necessary rectification by incorporating the name of the petitioner at sl. No. 896 A in the seniority list, but till date they have not done anything about the matter, which is a deliberate violation of the Hon'ble Tribunal's order dated 17.11.2009 and highly contemptuous in nature.
6. Under the facts and circumstances stated above, the Hon'ble Tribunal be pleased to initiate Contempt proceeding against the alleged contemnors for willful non-compliance of the judgment and order dated 17.11.2009 passed in O.A.No. 229 of 2009 and be pleased to impose punishment upon the alleged contemnors in accordance with law and further be pleased to pass any other order or orders as deemed fit and proper by the Hon'ble Court.

29 FEB 2012

गुवाहाटी न्यायालय
Guwahati BenchAFFIDAVIT

31
 I, Shri James Guite, presently serving as Inspector, office of the Commissionerate of Customs and Central Excise, Shillong, do hereby solemnly declare as follows: -

1. That I am the applicant in the above petition and as such well acquainted with the facts and circumstances of the case and also competent to sign this affidavit.
2. That the statements made in paragraph 1 to 6 are true to my knowledge and belief and I have not suppressed any material fact.
3. That this Affidavit is made for the purpose of filing counter reply in contempt petition no. 48/2010 before this Hon'ble Tribunal, Guwahati Bench, Guwahati for non-compliance of the Hon'ble Tribunal's order dated 30.11.2009 passed in O.A. No. 229/2009.

And I sign this Affidavit on this 19/2 day of February, 2011.

Identified by

Subrata Nath
Advocate.

James Guite

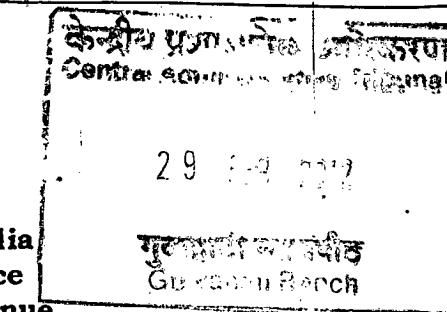
Signed before me.

The abovesigned deponent - Sri James Guite solemnly affirmed before me on the 19th day of February 2011.
Subrata Nath
Advocate.

-32- 4

ANNEXURE - A

1/2



Government of India
Ministry of Finance
Department of Revenue
Office of the Deputy Commissioner
Customs Division: Imphal

New Checkon Road, Imphal, Manipur, Pin-795 001
Tel. # 0385-2444397/2444398; Fax # 0385- 2444398

C.No.VIII(48)10/MISC.ESTT/DPF/ACI/2009/ 1891

Dated : 17/11/2011

To,

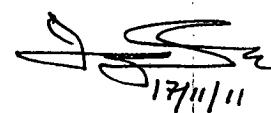
The Deputy Commissioner
Customs Division, Imphal

Sir,

Subject: Correction/ inclusion of Shri. James Guite in the All India Seniority List of Superintendent of Central Excise for the period from 01.01.1993 to 31.12.1997. Prayer for – Forwarding of.

Kindly find enclosed herewith in triplicate of my representation alongwith the Annexures addressed to the Commissioner of Central Excise, Shillong on the subject cited above for favour of onward transmission to Hqrs., Shillong.

Yours faithfully,



17/11/11
(JAMES GUITE)
Superintendent (A/S)
Customs Division, Imphal

Attested
Dutta
Adv

To,

The Commissioner of Central Excise
North Eastern Region, Shillong

(Through Proper Channel)

33
5-
Central Excise & GST Bureau
119

29 Feb 2012

Guinea

Sir,

Subject: Correction/ inclusion of Shri. James Guite in the All India Seniority List
of Superintendent of Central Excise for the period from 01.01.1993 to
31.12.1997 – Prayer for.

With due respect, I have the honour to bring to your kind notice the following facts for your favourable consideration and necessary prompt action.

That, consequent upon the restoration of my confirmation in the grade of Inspector issued vide Order No. 45/CON/90 dated 23.11.1990 as confirmed on 07.10.1985 as per Order No. 17/PAC/2008 dated 25.08.2008 of the Joint Commissioner (P&V) Customs and Central Excise, Shillong and subsequent notional promotion to the grade of Superintendent Gr. 'B' w.e.f. 29.06.1994 vide Establishment Order No. 49/2010 dated 18.02.2010 of the Commissioner, Central Excise, Shillong followed by recast of my Seniority position to Sl. No. 35 in the recension Draft Seniority List of Superintendent Group 'B' as on 27.06.2011.

(Enclosed photo copies of the orders marked Annexure – 'A', 'B', 'C' & 'D' respectively for your easy reference)

It is indeed unfortunate to mentioned that my name which is to be assigned serial number in between 896 & 897 is found conspicuously missing in the All India Seniority List of Superintendent of Central Excise Promoted/ Appointed from 01.01.1993 to 31.12.1997. But, was placed at Sl. No. 1841 in the Draft Seniority List of Superintendent of Central Excise for the period on 01.01.1998 to 31.12.2006 which has no relevancy at all to the facts discussed herein above.

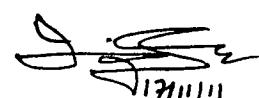
(Enclosed photo copies of the Seniority List marked Annexure – 'E' & 'F' respectively for your easy reference)

Hence, this humble prayer to kindly initiate immediate remedial action and in the meantime if I am in the zone of consideration for promotion to the next higher rank of the Assistant Commissioner the same may kindly be considered or reserved a slot.

For which act of your kindness I shall ever remained oblige.

Enclo: As stated above.
6(six) in 8 (eight) sheets

Yours faithfully,


17/11/11

(JAMES GUTE)
Superintendent (A/S)
Customs Division, Imphal

Attested
Dutta
#JW

CUSTOMS & CENTRAL EXCISE: : SHILLONG: :

ORDER NO. 45/CON/90

Dated Shillong, the 23rd November, 1990

Subject: - Confirmation in the grade of
Inspector of Central Excise.

The following direct recruit temporary
Inspectors are hereby confirmed in the grade of Inspectors
in the Pay scale of Rs. 1640-60-2600-EB-75-2900 with effect
from the date shown against their names:-

Sl. No.	Name of the Officer S/shri	Date of confirmation
1.	Tarun Chandra Mohanta	7.10.85
2.	Dam Boro Bhaktiani (ST)	7.10.85
3.	L.L.Mate Gangte (ST)	7.10.85
4.	James Guite (ST)	7.10.85
5.	Dipak Mahanta	1.8.86
6.	Biren Sarkar (SC)	1.08.86
7.	Lalkhona Simte (ST)	1.08.86
8.	Kaizedal (ST)	1.08.86
9.	Jayanta Kr. Pathak (SC)	1.08.86
10.	Kiran Thapa	1.08.86
11.	Kukil Kr. Baruah	1.08.86
12.	Jayanta Banik	1.08.86
13.	Shardul Ahmed	1.08.86
14.	Ramdev Goswami	1.08.86
15.	Santanu Mukherjee	1.08.86
16.	Stringsing Nongbet (ST)	1.08.86
17.	Biswajit Kar	1.08.86
18.	Pabitra Kr. Saikia	1.08.86
19.	Sunirmal Das Choudhury	1.08.86
20.	Amit Kr. Sen Gupta	1.08.86
21.	Bikram Shankar	1.08.86
22.	Niranjan Dhar	1.08.86
23.	Benu Rn. Sutradhar (SC)	1.08.86
24.	John Gilbert Kanti (ST)	14.9.86
25.	Amit Dutta	8.10.86
26.	Biswajit Paul	8.10.86
27.	Ajoy Ghosh	8.10.86
28.	Pradip Kr. Mahanta	8.10.86
29.	Sashi Prasad Gogoi	8.10.86
30.	Dilip Kr. Sharma	8.10.86
31.	Jagadish Ch. Rajbangshi	8.10.86
32.	Ranendu Dutta	8.10.86
33.	Hem Ch. Sharma Central Excise Control Centre	8.10.86 P/2

29 FEB 1990

35 - 7 - 15

Sl. No.	Name of the Officer S/Shri	Date of confirmation
76.	Jehar Kar	21.01.88
77.	Atenu Roy Choudhury	21.01.88
78.	Tahering Tefnu Bhutiani (ST)	21.01.88
79.	Aswini Kr. Baishya (ST)	21.01.88
80.	Nibash Ra Das (SC)	21.01.88
81.	Rownel Martin Chyne (ST)	21.01.88
82.	Manindra Sarania (ST)	21.01.88
83.	Neheru Pegu (ST)	21.01.88
84.	Proleep Kr. Daimary (ST)	21.01.88
85.	Uttan Kr. Das (SC)	21.01.88
86.	Bholaram Boro (ST)	21.01.88
87.	Yotish Das (SC)	21.01.88
88.	Bidhu Bhutan Karnakar (SC)	21.01.88
89.	Gautam Das (SC)	21.01.88
90.	Nandeswar Basumatari (ST)	21.01.88
91.	Sribas Dhar (SC)	21.01.88
92.	Jayanta Kr. Hiwali (SC)	21.01.88
93.	Swapan Kr. Roy (SC)	21.01.88
94.	Jose Kutty George	21.01.88
95.	Pankaj Chakraborty	21.01.88
96.	Raj Kumar Bhuminjoy Singh	21.01.88
97.	Paokhokhai Neisiai (ST)	21.01.88
98.	Hawlun Haokip (ST)	21.01.88
99.	Manik Lal Choudhury (SC)	21.01.88
100.	Shetimong Sitlhou (ST)	21.01.88
101.	Suminthong Pulamta (ST)	21.01.88
102.	Meithran Indramoni Singh	10.03.88
103.	Shyan Sundar Joshi	2.05.88
104.	Sankar Pratin Deb	5.01.89
105.	Probir Kr. Sen	5.01.89
106.	Mangabendra Banik	5.01.89
107.	Sujit Bhattacharjee	5.01.89
108.	Dolan Ch. Choudhury	5.01.89
109.	Th. Madhai Singh	5.01.89
110.	Debasish Chakraborty	5.01.89
111.	Bidhu Sekhar Jha	1.12.89

(D.K. MARNDI)
DEPUTY COLLECTOR (P&V)
CUSTOMS & CENTRAL EXCISE, SHILLONG.

29/08/2012

गुरुहाटा नायपीठ
Vahani Bench

Contd..... P/4

: : : 4 : :

C. NO. II(14)5/ET/76/

Dated:-

Copy forwarded to :-

1. The Assistant Collector, Customs & Central Excise, _____ (All) Copy/
 Copies meant for the Officer(S) concerned is enclosed for delivery.

2. The C.A.O./P.A.O. Customs & Central Excise, Shillong.

3. The Superintendent, Customs & Central Excise, _____
 Copy meant for the Officer concerned is enclosed for delivery.

4. ET.I/IV/Actt. I/II of Collectorate Hqrs. Office, Shillong.

5. Shri/ Smt. James Guite, Inspector

6. Guard file.

(D.K. MARNDI)
 DEPUTY COLLECTOR (P&V),
 CUSTOMS AND CENTRAL EXCISE,
 SHILLONG.

2012

गुवाहाटी
 Guwahati



भारत सरकार

Government of India

वित्त मंत्रालय, राजस्व विभाग

Ministry of Finance, Department of Revenue

आयुक्त का कार्यालय केन्द्रीय उत्पाद शुल्क, मोरलो परिषर

Office of the Commissioner of Central Excise, Morello Compound

महात्मा गांधी रोड शिलांग-793001

M.G. Road Shillong-793001

Tel. 91-0364-2224751 / 2223030.

Fax. 91-0364-2223428 / 2226215.

ANNEXURE - "B"

संसदीय विभाग
Central Excise and
Service Tax

संसदीय
विभाग

Central Excise and Service Tax

ORDER No. 17/PAC/2008
Dated, Shillong, the 25th August 2008

Subject : Confirmation in the grade of Inspector in respect of Shri James Guite (ST), (Superintendent) in compliance of Hon'ble, CAT Guwahati's Order passed in O.A. No. 301/99 dated 14.5.2001 and as per directive of the Ministry communicated vide F.No. A-32022/37/2007-Ad.III-A- dated 10.6.2008 - Order reg

In compliance of Hon'ble CAT Guwahati's Order passed in O.A. No. 301/99 dated 14.5.2001 and as per CBEC's direction communicated vide F.No. A-32022/37/2007-Ad.III-A- dated 10.6.2008, the date of confirmation in the grade of Inspector of Shri James Guite (ST), now Superintendent issued vide office Order No. 45/CON/90 dated 23.11.1990 as confirmed on 7.10.1985 is hereby restored. Henceforth, the date of confirmation of said Shri James Guite (ST), Superintendent in the grade of Inspector may be read as 7.10.1985 instead of 1.4.1988.

Arvind Madhavan
25.8.08

(ARVIND MADHAVAN)

JOINT COMMISSIONER(P&V)

CUSTOMS & CENTRAL EXCISE :: SHILLONG.

Dated : 25 AUG 2008

C. NO. II(11)1/CON/2002/ 1305-1216

Copy forwarded for information and necessary action to :

1. The Commissioner, Customs (Prev) Hqrs., NER, Shillong.
2. The Deputy Commissioner, Central Excise Division in-charge of Law Cells, Guwahati
3. The Assistant Commissioner, Customs (Prev) Division, Imphal. Copy meant for Shri James Guite, Superintendent is enclosed herewith for causing delivery under a dated receipt and the receipt so obtained may be forwarded to this office for record.
4. The Administrative Officer (Estt), Central Excise Hqrs., Shillong. The draft Seniority List may be processed for circulation.
5. The Assistant Chief Account Officer, Customs (Prev) Hqrs., NER, Shillong.
6. The Assistant Chief Account Officer, Central Excise Hqrs., Shillong.
7. The Superintendent (CIU-VIG), Central Excise Hqrs., Shillong.
8. The Superintendent (PLC), Central Excise Hqrs., Shillong. He is requested to inform CBEC accordingly.
9. Pay and Account Officer, Customs & Central Excise, Shillong
10. Shri James Guite (ST), Superintendent, Customs (Prev) Division, Imphal
11. The General Secretary, Group 'B' Gazetted Officers' Association/Group 'B' Non-Gazetted Officers' Association, Customs & Central Excise, Shillong.
12. Guard File.

U.K.SAHA
25.8.08

(U.K.SAHA)
ADMINISTRATIVE OFFICER
CENTRAL EXCISE :: SHILLONG



38

-10-

ANNEXURE - "C"

Government of India

MINISTRY OF FINANC

DEPARTMENT OF REVENU

OFFICE OF THE COMMISSIONER OF CENTRAL EXCIS

MORELLOW COMPOUND M.G. ROA

Shillong 793 00

Tel. + 91-0364-2504480/ 2223030

E-Mail: cexhill@excise.nic.in EDECS: excise.nic.in

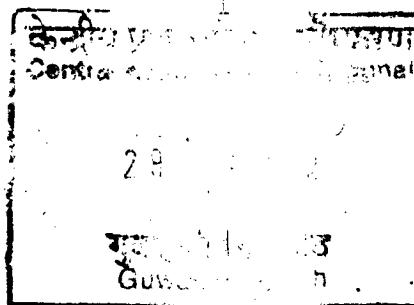
ESTABLISHMENT ORDER NO. 49/2010
DATED SHILLONG THE 18TH FEBRUARY 2010

Subject: - Establishment promotion, transfer and posting in the grade of Superintendent Gr. 'B'
- order regarding.

Shri. James Guite, Superintendent of Central Excise and Customs is hereby promoted notionally to the grade of Superintendent Gr. 'B' w.e.f 29.06.94 and his pay will be fixed notionally w.e.f 29.06.94 but he is not entitled for any arrears of pay as he did not work in the higher capacity as Superintendent w.e.f. 29.06.94.

The seniority in respect of Shri. James Guite will be placed below Shri. Partha Sarathi Das and above Shri. Aswini Kumar Das.

C.No.II(3)2/ET-III/2005/3161-79



Dated :- 19 FEB 2010

S. R. Baruah
**(S.R. BARUAH
COMMISSIONER)**

Copy forwarded for information and necessary action to:-

1. The Joint Secretary(Admn), Central Board of Excise and Customs, North Block, New Delhi - 110 002.
2. The Chief Commissioner, Customs and Central Excise, Shillong Zone, 'CRESCENS' Building, M.G. Road, Shillong -1.
3. The Under Secretary (AD.II B), Central Board of Excise and Customs, New Delhi.
4. The Commissioner, Customs (Preventive), NER, Shillong.
5. The Commissioner, Central Excise, Dibrugarh/Guwahati/Shillong.
6. The Joint Commissioner, Customs (Preventive), NER, Shillong.
7. The Assistant Commissioner (P&V), Central Excise, Dibrugarh.
8. The Deputy/Assistant Commissioner, Imphal Customs Division. Copy meant for the concerned officer is enclosed.
9. The PAO, Customs & Central Excise, Shillong.
10. Accounts/Personnel Appraisal Cell/CIU-Vigilance Branch/Computer Cell/Personnel Litigation Cell, Central Excise Hqrs. Shillong.
11. Shri. James Guite, Superintendent for compliance.
12. The General Secretary Group 'B' Superintendents' Association, Customs & Central Excise, Shillong.
13. Guard File.

L. S. Vanchhawala
(L.S. VANCHHAWALA)

JOINT COMMISSIONER (P&V)

DRAFT SENIORITY LIST OF SUPERINTENDENT GROUP 'B' AS ON 27-08-2011

No.	Name & Educational Qualification	Date of Birth	Date of Apptt. in Govt. service	Date of confirmation in Govt. service	Date of Joining as Inspector	Date / Deemed date of assumption of charge.	Whether DR/PR as Inspector	Remarks
01	S/Shri/Smti. 02	03	04	05	06	07	08	09
1.	A.K. Dutta, B.Sc.	01.02.53	27.01.77	28.05.79	27.01.77	17.09.92	DR	
2.	I. A. Hallim, B.Sc. LLB	09.03.57	27.01.77	01.06.79	27.01.77	17.09.92	DR	
3.	Tushar Kar, B.A.(H)	01.11.53	29.01.77	01.11.79	29.01.77	17.09.92	DR	
4.	M.K. Bose, B.Sc.	09.10.51	19.09.77	24.11.80	19.09.77	17.09.92	DR	
5.	A.K. Choudhury, B.A.(H)	01.06.53	19.09.77	13.12.80	04.10.78	17.09.92	DR	
6.	Kisholoy Das, B.A.	19.03.55	04.10.78	13.12.80	04.10.78	12.03.93	DR	
7.	Md. Joynul Abedin, B.Sc.(H)	28.09.53	04.10.78	13.12.80	25.09.78	12.03.93	DR	
8.	A. Bhattacharjee, B.Sc.(H)	01.03.56	25.09.78	13.12.80	04.10.78	12.03.93	DR	
9.	A. Chatterjee, B.Sc.(H)	01.04.55	04.10.78	13.12.80	30.09.78	12.03.93	DR	DRI, New Delhi
10.	B.K. Banerjee, B.Sc.(H)	26.02.56	30.09.78	13.12.80	25.11.78	07.06.93	DR	
11.	S. Sharma, M.Sc.	31.03.52	25.11.78	13.12.80	20.11.78	07.06.93	PR	
12.	Jagadish Ch. Das-I B.A.	23.06.52	21.07.74	13.12.80	08.03.79	07.06.93	DR	
13.	K.K. Taneja, M.Sc.	09.01.55	08.03.79	01.04.81	24.11.78	07.06.93	PR	
14.	Pranay Kanti Deb, B.Com.	26.01.54	12.06.76	13.12.80	25.04.79	07.06.93	DR	
15.	D. Chattopadhyay, M.A.	01.03.55	25.04.79	10.09.81	27.01.77	27.09.93	DR	
16.	Arun. Kr. Datta, B.A.	27.03.54	27.01.77	01.01.80	22.01.77	27.09.93	DR	
17.	Rameshwar Bhattacharjee, B.Sc(H)	29.01.53	22.01.77	01.10.81	27.03.79	27.09.93	DR	NACEN, Kolkata
18.	B.G. Mondal, B.Sc.	21.09.52	27.03.79	01.10.81	07.03.80	27.09.93	DR	
19.	S. Deb, B.Sc.	15.05.54	07.03.80	01.10.81	25.10.80	27.09.93	PR	
20.	B. Deb, H.S.L.C.	15.11.52	23.10.70	01.12.82	05.01.78	27.09.93	DR	
21.	T.M. Hartlong, (ST) B.A.	01.03.56	05.01.78	01.12.82	07.04.82	27.09.93	DR	
22.	N.C. Singh Singlam, (SC) B.Sc.	01.09.51	07.04.82	29.11.86	02.08.82	27.09.93	DR	
23.	Tapan Kr. Sarkar, (SC), B.Sc.	19.04.56	02.08.82	27.04.87	13.04.81	29.06.94	DR	
24.	M.S. Tyagi, B.Sc.	20.07.57	13.04.81	01.12.82	30.03.81	29.06.94	DR	Dy.Commr. Cus. SEZ, Vizag
25.	J. Acharjee, B.Sc.	01.01.55	30.03.81	01.12.82	08.04.81	29.06.94	DR	A.C. Cus SEZ, Vizag
26.	A.K. Chaturvedi, M.A.	25.12.54	08.04.81	01.12.82	10.06.81	29.06.94	DR	DG Vig. New Delhi
27.	D.K. Verma, B.Sc.	16.06.55	10.06.81	01.12.80	23.05.81	29.06.94	DR	
28.	Susmal Das, B.Sc.	02.01.56	23.05.81	01.12.82	30.03.81	29.06.94	DR	
29.	K. Neog, B.Com.	11.06.55	30.03.81	05.03.86	09.06.81	29.06.94	DR	
30.	Jambu Lama, (ST) B.A.	12.04.55	09.06.81	13.03.86	30.03.81	29.06.94	DR	
31.	N.G. Barman, (ST), B.Sc.	27.12.54	30.03.81	19.03.86	30.03.81	29.06.94	DR	
32.	Rajoo Sonowal, (ST), B.A.	01.04.56	30.03.81	07.06.86	13.04.81	29.06.94	DR	
33.	T. Tuankhanthang, (ST), B.Sc.	01.03.55	13.04.81	27.04.87	16.09.83	29.06.94	DR	
34.	P.S. Das, (SC), B.Com.	24.02.57	06.02.82					

✓ Vanuvin
28/4/11Additional Commissioner
Central Excise, Customs & Service Tax
CCO: Shillong

10 72

No.	Name & Educational Qualification	Date of Birth	Date of Apptt. In Govt. service	Date of confirmation in Govt. service	Date of joining as Inspector	Date / Deemed date of assumption of charge.	Whether DR/PR as Inspector	Remarks
35.	S/ Shri/Smti.							
35. ✓	James Guite, (ST)	07.11.59	06.02.82	07.10.85	06.02.82	29.06.94	DR	
36.	Aswini Kr. Das, (SC), B.Com.	01.03.59	05.07.82	13.05.87	05.07.82	29.06.94	DR	
37.	P.K. Reang, (ST), B.A.	05.09.51	30.03.81	07.06.86	30.03.81	05.06.95	DR	
38.	P. Debnath, B.Sc.	02.02.56	0104.82	07.06.86	01.04.82	05.06.95	DR	
39.	B.K. Deb, II B.Com.	05.06.56	19.01.82	29.11.86	19.01.82	05.06.95	DR	
40.	Jahar Dey, B.A. (H)	01.09.57	02.09.82	29.11.86	02.09.82	05.06.95	DR	
41.	D. Bhattacharjee, B.A.	03.02.54	08.11.76	01.12.82	16.11.82	05.06.95	PR	
42.	Anshuman Chakraborty, B.Sc.	06.01.56	06.08.82	29.11.86	06.08.82	05.06.95	DR	
43.	J.L. Bhowmick, P.U.	26.12.53	18.02.76	01.12.82	16.11.82	05.06.95	DR	
43.	J.C. Das, - II (SC) B.Com.	01.09.54	19.01.82	13.05.87	19.01.82	08.12.95	DR	Dte of Enforcement, Kolkata
44.	Arabinda Dutta, B.Sc.(H)	30.04.58	16.03.82	27.04.87	16.11.82	08.12.95	PR	
45.	S.R. Dhar, B.A.	08.05.53	09.02.76	01.12.82	18.03.82	08.12.95	DR	
46.	D.R. Saha, M.A.	02.01.57	18.03.82	27.04.87	06.07.82	08.12.95	DR	
47.	R.K. Sarkar, M.Sc.	30.11.58	06.07.82	27.04.87	26.03.82	08.12.95	DR	
48.	Sukanta Das, B.Sc.	13.10.59	26.03.82	01.12.82	16.11.82	08.12.95	PR	
49.	Srijan Ganguly, B.Com.	01.08.55	13.02.76	27.04.87	19.01.82	08.12.95	DR	
50.	Biren Saikia, (ST) B.Sc.	01.12.55	19.01.82	27.04.87	01.04.82	08.12.95	DR	
51.	Subhrangshu Deb, M.Sc.	01.02.57	01.04.82	27.04.87	26.02.82	08.12.95	PR	
52.	Smt. N.M. Phukan, M.Sc.	01.03.56	26.02.82	01.04.82	26.10.81	08.12.95	DR	
53.	Abhijit Ghosh, B.Sc.	03.11.52	21.02.76	13.05.87	12.07.82	08.12.95	PR	
54.	Manoj Kr. Brahma, (ST) M.Sc.	09.02.55	12.07.82	01.05.80	21.09.81	08.12.95	DR	
55.	Gopal Ch. Das, (SC) BA(H), LLB	01.01.56	25.01.77	27.04.87	28.01.82	21.03.96	PR	
56.	Alok Chakraborty, B.Sc.	16.07.58	28.01.82	01.04.82	01.04.82	21.03.96	DR	
57.	N.M. Balshya, B.A.	20.10.57	01.04.82	27.04.87	26.02.82	29.09.96	PR	DG, Export Promotion, N/Delhi
58.	R.K. Sharma, B.A.	01.03.60	26.02.82	01.12.82	16.11.82	29.09.96	DR	
59.	Biswajit Bhattacharjee, Matric	30.06.56	20.06.76	29.04.87	22.01.82	29.09.96	PR	
60.	A.K. Salkia, M.Sc.	01.01.59	22.01.82	29.04.87	22.01.82	29.09.96	DR	DG, Vig. Kolkata
61.	Dipak Bhattacharjee, B.Sc.	16.08.57	22.01.82	13.05.87	08.04.82	29.09.96	DR	
62.	Padmeshwar Pegu, (ST) B.Sc.	31.01.56	08.04.82	13.05.87	24.03.82	21.06.97	DR	
63.	P.S. Purkayastha, -II, B.Sc.	01.12.56	24.03.82	01.12.82	16.11.82	21.06.97	PR	
64.	Ms. Purabi Dev Gupta B.A.	01.12.54	01.11.76	01.08.82	23.09.81	21.06.97	PR	
65.	Sachindra Nath Das, (SC), BA	02.12.55	06.05.77	13.05.87	14.04.82	16.01.98	DR	
66.	Pranab Kr. Sharma, B.Sc.	01.03.58	14.04.82	01.12.82	16.11.82	16.01.98	PR	
67.	Rathindra Bhattacharjee, HSLC, TGT	06.11.54	28.10.76	13.05.87	29.01.82	16.03.98	DR	
68.	Naba Kr. Barua (ST), B.Sc.	01.01.55	29.01.82					
69.								

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L. Venkateswaran
28/6/11
Additional Commissioner
Central Excise, Customs & Service Tax
CCO: Shillong

**ALL INDIA SENIORITY LIST OF SUPERINTENDENT OF CENTRAL EXCISE
PROMOTED/APPOINTED FROM 1.1.93 TO 31.12.97**

S. No	NAME WHETHER SC/ST	DATE OF BIRTH			DATE OF APPT AS SUPDT			DEB MED DATE			DATE OF APPT AS INSPECTOR			COMMISION ERATE	REMARKS
1	MD. NAZIR	28	2	51	7	7	93	1	1	93	7	9	73	KOLKOTA	
2	SUNIL KR.BASU	6	2	48	20	1	93	1	1	93	1	9	73	KOLKOTA	
3	SWAPAN DASS	15	1	48	15	3	93	1	1	93	17	7	74	KOLKOTA	
4	NISHIT KR.	4	1	46	4	1	93	1	1	93	30	1	75	KOLKOTA	
5	MUKUL KR. SARKAR	28	11	41	15	3	93	1	1	93	27	7	72	KOLKOTA	
6	TAPAN KR. SARKAR	23	1	47	13	1	93	1	1	93	1	2	75	KOLKOTA	
7	RANJAN (RANJOY) ROY	2	8	51	18	1	93	1	1	93	18	7	74	KOLKOTA	
8	SOMESH DUTTA	5	1	48	16	3	93	1	1	93	1	2	75	KOLKOTA	
9	SANTOSH KR.SIL	17	7	51	22	1	93	1	1	93	1	2	75	KOLKOTA	
10.	JYOTISH CH. DUTTA	28	3	43	1	1	93				15	1	75	KOLKOTA	
11	PRAMOD KUMAR	7	5	50	6	1	93	1	1	93	10	3	75	ALLAHABAD	
12	ANIL KUMAR	22	9	53	1	1	93				20	3	75	ALLAHABAD	
13	BADRI VISHAL MISHRA	1	1	50	5	1	93	1	1	93	31	3	75	ALLAHABAD	
14	ADITYA NARAIN SINGH	1	12	55	1	1	93				7	6	75	ALLAHABAD	
15	K.H. NAIK (ST)	6	1	52	1	1	93				15	9	76	BANGALORE	
16	SHEKHAR BASU	26	7	48	3	2	93	4	1	93	7	1	75	KOLKOTA	
17	PRANAB KR.	16	10	50	4	1	93				17	3	75	KOLKOTA	
18	BHAV RAO (ST)	1	8	53	5	1	93				10	9	76	BANGALORE	
19	T.V. NARASIMHA KR	12	7	52				6	1	93	1	11	77	HYDERABAD	DD by CC
20	deletedvide23018/20/08														14/1/09
21	L.P.GUPTA	15	1	52	8	1	93				1	11	75	PATNA	
22	J.RANGASWAMY R	17	5	52	11	1	93				1	11	77	HYDERABAD	
23	R. SUBBA RAJU	1	4	52	11	1	93				1	11	77	HYDRABAD	
24	KAMDAR HARSHAD	2	11	50	29	1	93				16	1	75	VADODARA	
25	PANDIYA P.A	4	5	52	29	1	93				16	1	75	VADODARA	
26	S.H.DODDAMANI (SC)	20	1	42	1	2	93				23	8	72	BANGALORE	
27	MOHD SHAKIL UMAR	27	2	52	1	2	93				18	6	75	ALLAHABAD	
28	RAKESH NARAIN	31	12	52	1	2	93				28	6	75	ALLAHABAD	
29	P.N.SRIVASTAVA	4	7	50	1	2	93				23	6	75	ALLAHABAD	
30	SHIV RAM DIXIT	15	2	52	2	2	93	1	2	93	11	6	75	ALLAHABAD	
31	SHAFI ALI	2	7	51	1	2	93				10	7	75	ALLAHABAD	
32	G. MALLESHAIAH(ST)	24	1	50	1	2	93				14	3	77	BANGALORE	
33	H.K. SREEDHARAM	18	12	36	1	2	93				3	2	75	BANGALORE	
34	H.C. JAGANNATHAR	16	9	52	1	2	93				27	8	75	BANGALORE	
35	MAHENDRA PAL SINGH	9	4	47	2	2	93				3	8	76	ALLAHABAD	
36	ANJAN DASGUPTA	14	2	50	12	2	93	3	2	93	1	3	75	KOLKOTA	
37	ALOKE KR. SINHA	16	12	46	22	3	93	3	2	93	6	3	75	KOLKOTA	
38	KARTICK CH. DEY	9	2	46	23	2	93	3	2	93	10	3	75	KOLKOTA	
39	SASANKA SEKHAR	25	1	46	13	12	93	3	2	93	7	3	75	KOLKOTA	
40	KALYAN KR.BASU-II	1	1	50	10	2	93	3	2	93	26	3	75	KOLKOTA	
41	SHYAM NARAYAN RAJU	27	7	50	2	4	93	3	2	93	10	3	75	KOLKOTA	
42	SIBENDRA NATH	1	1	41				3	2	93	24	7	75	KOLKOTA	
43	SAMIRAN KR.BASU	24	5	45	5	2	93	3	2	93	4	3	75	KOLKOTA	
44	DILIP RANJAN DAS	12	12	43	5	2	93	3	2	93	26	5	75	KOLKOTA	
45	TUHIN KR. GOSWAMI	12	10	51	11	2	93	3	2	93	10	3	75	KOLKOTA	
46	ADHIR KR. MONDAL	20	2	44	3	2	93				17	11	75	KOLKOTA	
47	S P MAINWAL (SC)	3	8	49	3	2	93				23	7	76	ALLAHABAD	REFIXED
48	R.K. AMBWANI	18	6	54	25	3	92	8	2	93	18	2	76	INDORE	
49	H.S. PAWAR	24	4	51	8	2	93				12	8	75	INDORE	
50	BADAL KUMAR	21	10	52	12	3	93	15	2	93	1	11	75	PATNA	
51	RAM KISHORE SHUKLA	2	7	54	12	3	93	15	2	93	1	11	75	PATNA	
52	AJAY KUMAR SINGH	20	12	54	13	10	93	15	2	93	1	11	75	PATNA	
53	AQULUR RAHMAN	1	6	50	15	2	93				23	12	75	PATNA	

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S. No	NAME WHETHER SC/ST	DATE OF BIRTH	DATE OF APPTT. AS SUPDT.	DEEMED DATE	DATE OF APPTT. AS INSPECTOR	COMMISSIONERATE	REMARKS
878	S.K.SAHA	8 11 54	29 6 94		28 2 79	INDORE	
879	S.A.KHAN	7 1 50	11 7 94	29 6 94	13 8 75	INDORE	
880	R.S.RAI CHOURHARY	15 1 56	29 6 94		26 2 79	INDORE	
881	N.C.KATARI	8 4 56	29 6 94		28 10 80	SHILLONG	
882	D.PAUL	28 11 49	29 6 94		23 10 80	SHILLONG	
883	G.C.SARKAR	25 11 44	29 6 94		29 10 80	SHILLONG	
884	M.S.TYAGI	20 7 57	29 6 94		13 4 81	SHILLONG	
885	J.ACHARJEE	1 1 55	29 6 94		30 3 81	SHILLONG	
886	A.K.CHATURVEDI	25 12 54	29 6 94		8 4 81	SHILLONG	
887	D.K.VERMA	16 6 55	29 6 94		10 6 81	SHILLONG	
888	SUSMIL DAS	2 1 56	29 6 94		23 5 81	SHILLONG	
889	K.NEOG	11 6 55	29 6 94		30 3 81	SHILLONG	
890	JAMBULAMA (ST)	12 4 55	29 6 94		9 6 81	SHILLONG	
891	N.G.BARMAN (ST)	27 12 54	29 6 94		30 3 81	SHILLONG	
892	BAPUKAN PATIR (ST)	30 4 50	29 6 94		27 3 81	SHILLONG	
893	RAJOO SONOWAL (ST)	1 4 56	29 6 94		30 3 81	SHILLONG	
894	GOBINDATHABAH (ST)	20 11 54	29 6 94		27 3 81	SHILLONG	
895	T.TUANKHANTHANG	1 3 55	29 6 94		13 4 81	SHILLONG	
896	D.S.DAS (SC)	24 2 57	29 6 94		16 9 83	SHILLONG	
897	ASWINIKR.DAS (SC)	1 3 59	29 6 94		5 7 82	SHILLONG	
898	D.K.NAYAR	5 7 53	30 6 94		10 3 77	DELHI	
899	BAUTI SINGH YADAV	6 3 50	24 8 94	30 6 94	11 3 77	DELHI	
900	O.P.GERA	7 6 43	1 7 94	30 6 94	22 2 77	DELHI	
901	B.B.GOEL	20 6 56	30 6 94		8 3 77	DELHI	
902	DIPTIMAN	1 3 50	30 6 94		10 3 77	DELHI	
903	A.C.PURWAT	10 7 50	11 7 94	1 7 94	21 10 74	MUMBAI	
904	GANDHI B.N.	18 5 51	21 10 94	1 7 94	5 7 75	VADODARA	
905	DARD M.L.	27 2 54	5 7 94	1 7 94	5 7 75	VADODARA	
906	V.M.LALLUBHAI	1 6 51	17 8 94	1 7 94	27 3 73	VADODARA	
907	KOLAKKER.B.M.	9 5 53	17 8 94	1 7 94	8 1 75	VADODARA	
908	P.M.LAXMISHANKAR	19 12 43	22 7 94	1 7 94	30 6 75	VADODARA	
909	PARIKH S.I.	30 9 52	1 8 94	1 7 94	24 6 75	VADODARA	
910	SHAH G.M.	12 4 50	4 7 94	1 7 94	26 6 75	VADODARA	
911	SHUKLA A.N.	21 11 50	21 10 94	1 7 94	26 6 75	VADODARA	
912	BAHAROONI SMH	25 1 50	21 7 94	1 7 94	6 7 75	VADODARA	
913	RAJPUT M.R.	25 8 53	22 7 94	1 7 94	28 6 75	VADODARA	
914	MISTRY C.D.	9 8 44	16 9 94	1 7 94	14 7 75	VADODARA	
915	PATEL A.C.	8 8 51	11 8 94	1 7 94	1 7 75	VADODARA	
916	ACHARYA N.H.	29 5 53	7 7 94	1 7 94	5 7 75	VADODARA	
917	SHIROYA B. K.	2 6 47	18 7 94	1 7 94	25 8 75	VADODARA	
918	ALLENDRY Y.Y.	17 2 53	19 8 94	1 7 94	3 7 75	VADODARA	VOL RETD.
919	SAIYED A.S.	17 1 51	19 8 94	1 7 94	27 6 75	VADODARA	
920	PAL SANWALA C.P.	14 12 53	12 8 94	1 7 94	26 6 75	VADODARA	
921	PARIKH A.I.	1 9 50	25 10 94	1 7 94	1 8 74	VADODARA	
922	KUKADIA D.K.	7 9 52	11 7 94	1 7 94	18 1 75	VADODARA	
923	S.A.NATWARLAL	20 9 50	1 7 94		16 1 75	BANGALORE	RETD.
924	M.V.SRIKANTAS.	20 6 37	1 7 94		10 11 75	BANGALORE	
925	V.S.VISHWANATH	26 1 51	1 7 94		28 7 76	BANGALORE	RETD.
926	RA.BIRADAR	19 6 37	5 7 94	1 7 94	17 11 75	BANGALORE	EXPIRED
927	MD.AKBAR	11 8 39	4 7 94	1 7 94	14 11 75	BANGALORE	VOL RETD.
928	S.VENKATESH	1 5 41	1 7 94		13 1 76	BANGALORE	RETD.
929	B.PARASURAMIAH	12 1 38	4 7 94	1 7 94	30 1 76	BANGALORE	
930	M.S.SURYAPRAKASHAN	8 9 46	15 7 94	1 7 94	14 1 76	BANGALORE	
931	MIR INAYAT ALI	15 2 52	1 7 94		3 9 76	BANGALORE	
932	G.S.SREEDHARAN	28 11 50	1 7 94		23 12 76	BANGALORE	

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Comptt. Actg. - 1974-75

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DRAFT SENIORITY LIST OF SUPERINTENDENT CENTRAL EXCISE
31.12.2006

ANNEXURE "T"

FOR THE PERIOD ON 01.01.1

(Legends: Gen,

General, SC: Scheduled Caste, ST: Scheduled Tribe, OBC: Other Backward Classes)

DRAFT SENIORITY LIST OF SUPERINTENDENT CENTRAL EXCISE FOR THE PERIOD ON 01.01.1998 TO 31.12.2006
(Legends: Gen: General, SC: Scheduled Caste, ST: Scheduled Tribe, OBC: Other Backward Classes)

SI. No.	NAME OF THE OFFICER S/ Shri /Ms.	Whether GENeral/ SC/ ST/ OBC	Date of Birth	Date of Regular Appointment as Superintendent	DEEMED DATE, IF ANY, OF APPT. AS SUPDT.	Date of Regular Appointment As Inspector	CADRE CONTROLLI NG COMMISSI ONERATE	REMARKS			
D	M	Y	D	M	Y		D	M	Y		
1	JAGADISH B. BURJI	GEN	20 6 1951	1 1 1998	--		17 4 1982				BANGALOR E ZONE
2	P.D. RAJAGOPALAN NAIR	GEN	25 4 1951	1 1 1998			27 8 1982				COCHIN ZONE
3	Satrughana Kumar Srivastava	GEN	2 2 1957	1 7 2000			30 9 1981				KOLKATA ZONE
4	Akhtar Alam Khan	GEN	5 1 1949	1 7 2000			11 12 1980				KOLKATA ZONE
5	Kshitish Chandra Barman	SC	2 1 1957	1 1 1998			30 10 1982				KOLKATA ZONE
6	Ratan Kumar Das	SC	2 6 1954	1 1 1998			12 9 1982				KOLKATA ZONE
7	Pravash Chandra Biswas	SC	14 2 1952	1 1 1998			5 4 1982				KOLKATA ZONE
8	Tapan Kumar Rajak	SC	10 10 1957	1 1 1998			21 8 1982				KOLKATA ZONE
9	Dilip Kumar Biswas	SC	15 6 1955	1 1 1998			3 1 1981				KOLKATA ZONE
10	Ashim Kumar Biswas	SC	27 12 1956	1 1 1998			20 10 1982				KOLKATA ZONE
11	Nanda Dulal Maltra	SC	12 4 1956	1 1 1998			1 9 1982				KOLKATA ZONE
12	Badal Chandra Bairagi	SC	2 10 1957	1 1 1998			7 9 1982				KOLKATA ZONE
13	Debesh Chandra Ghosh	SC	15 1 1948	1 1 1998			13 1 1983				KOLKATA ZONE
14	Dhruba Khan										

29/12/2012

Guwahati Bench

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1839 TIRUPATHI SHANKAR N SHARMA

GEN 26 8 1959 23 9 2002

12 1985

BANGALORE
E ZONE

1840 RAJKUMAR GEHLOT

GEN 1 10 1952 23 9 2002

30 6 1984

DEHLI
ZONE

1841 James Guitel

ST 7 11 1959 8 6 2004

6 2 1982

SHILLONG
ZONE

1842 Lalkhoneh Simte

ST 1 3 1958 23 9 2002

18 6 1984

SHILLONG
ZONE

1843 Kaizadal

ST 1 3 1955 23 9 2002

4 7 1984

SHILLONG
ZONE

1844 L.GOPINATH

GEN 24 3 1960 23 9 2002

29 10 1985

BANGALORE
E ZONE

1845 RAM KISHAN

GEN 12 1 1956 23 9 2002

27 7 1982

DELHI
ZONE

1846 VIVEK MUKUND

GEN 24 2 1958 23 9 2002

16 1 1984

MUMBAI
ZONE

1847 MANOHAR V NATU

GEN 20 1 1961 23 9 2002

1 6 1984

MUMBAI
ZONE

1848 N.R.RUDRESH

GEN 23 1 1960 23 9 2002

16 10 1985

BANGALORE
E ZONE

1849 ASHOK R PATIL

GEN 1 12 1960 23 9 2002

22 10 1985

BANGALORE
E ZONE

1850 SRIDHARAN S

GEN 14 3 1955 23 9 2002

28 5 1983

CHENNAI
ZONE

1851 J.B. JOSHI

GEN 2 1 1959 23 9 2002

1 5 1982

DELHI
ZONE

1852 JOSE C.D

GEN 31 5 1960 23 9 2002

25 6 1984

COCHIN
ZONE

1853 S.YADAGIRI

GEN 4 7 1955 23 9 2002

18 2 1987

HYDERABA
D ZONE

1854 V HARIKRISHNAN

GEN 25 11 1958 23 9 2002

19 3 1984

MUMBAI
ZONE

1855 Jayanta Kr. Pathak

SC 25 4 1959 23 9 2002

25 4 1984

SHILLONG
ZONE

1856 ZALA PREMJIBHAI KHIMJIBHAI

SC 1 6 1956 23 9 2002

5 6 1985

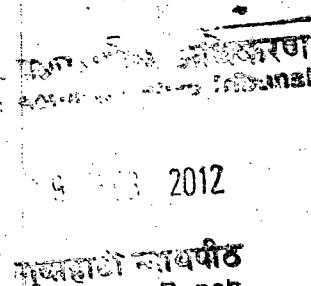
VADODARA
ZONE

1857 S.C. RAWAT

GEN 1 11 1957 22 8 2002

2 1 1988

DELHI



2012